

# ORISSA HIGH COURT

## FILING REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/18746/2025	SANTOSH SWAIN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /276 /2025 () //	AOD20240000242C202500127
2	D-BLAPL/18749/2025	JUDHISTIR DALEI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	PIPLI /123 /2025 () //	AOD20240000242C202500126
3	D-BLAPL/18750/2025	RISHU KUMAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202500107
4	D-BLAPL/18754/2025	BIKASH MAJHI @ BIKASH KUMAR MAJHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// () //	AOR20250000491C202500016
5	D-BLAPL/18755/2025	KHIRASINDHU SAMAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	SPL.TASK FORCE /9 /2024 () //	
6	D-BLAPL/18756/2025	KRUSHNA SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /176 /2025 () //	AOD20240000242C202500125
7	D-BLAPL/18779/2025	SUBHASH SONI @ SUBHASH VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /59 /2025 () //	
8	D-BLAPL/18780/2025	BIDYADHAR DHAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARI RAMACHANDRA /16 /2025 () //	
9	D-BLAPL/18782/2025	OM MADHABA NAIK VS STATE OF ODISHA	LOKANATH NAIK VS	JAGATPUR /30 /2024 () //	
10	D-BLAPL/18783/2025	CHANDAN KUMAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// () //	AOD20240000364C202500108
11	D-BLAPL/18784/2025	SUJIT KUMAR PATRA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	SAMBALPUR TOWN /85 /2025 () //	

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12	D-BLAPL/18789/2025	CHANDU @ CHANDAN MALLICK VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /80 /2025 () //	
13	D-BLAPL/18791/2025	SOMANATH MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /155 /2025 () //	
14	D-BLAPL/18792/2025	BIKASH DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KISSANNAGAR PS /10 /2025 () //	
15	D-BLAPL/18793/2025	BIKASH DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KISSANNAGAR PS /28 /2025 () //	
16	D-BLAPL/18794/2025	RANJAN KUMAR SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /60 /2025 () //	
17	D-BLAPL/18795/2025	DAMBA KADRAKA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAMANAGUDA /51 /2025 () //	
18	D-BLAPL/18798/2025	DAMBO SAHU @ DAMBA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	PADMAPUR /60 /2025 () //	
19	D-BLAPL/18799/2025	RABI JANI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /103 /2025 () //	
20	D-BLAPL/18801/2025	ASHIM NAIK @ RAJ NAIK VS STATE OF ODISHA	SURESH KUMAR JENA VS	TIKIRI /126 /2024 () //	
21	D-BLAPL/18802/2025	CHANDAN KUMAR JENA VS STATE OF ODISHA	ALOK KUMAR DAS VS	NIALI /254 /2025 () //	
22	D-BLAPL/18805/2025	ADITYA NAIK VS STATE OF ODISHA	ABESH KAMAL VS	CHHENDIPADA /143 /2025 () //	AOR20230000513C202500004
23	D-BLAPL/18806/2025	ARAKHITA PRADHAN	SURESH KUMAR JENA	MANAMUNDA /137 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/18811/2025	MITU @ PRASANTA KUMAR MOHANTY	SATYABRATA DASH	DHARMASALA /322 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/18813/2025	MANMATH DAS	MD. GOLAM MADANI	DHUSURI /165 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/18814/2025	GOURAV SANTOSH NAMPALLE @ GAOURAV	RAMESH CHANDRA MAHARANA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/18817/2025	JUJESTI @ JUDHISTIRA MAJHI	DEVASHIS PANDA	KANTABANJI /377 /2023	AOR20220001247C202500089
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/18818/2025	KANHU CHARAN MALLICK	BIBEKANANDA MAHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/18821/2025	PRADEEP NAIK	DEVASHIS PANDA	JARAPADA /391 /2023	AOR20220001247C202500090
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/18827/2025	SIBANA MAJHI	MAHES DAS	BELAGARH /20 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/18831/2025	NIGAM PRADHAN	BIKRAM KESHARI RAJ	K.NUAGAON /368 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/18838/2025	CHETAK KATA	SATYA NARAYAN MISHRA 4	BHAWANIPATNA SADAR /138 /2024	AOR20220001615C202500125
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/18841/2025	PURUSOTTAM PATRA	BISWAJIT MOHANTY - 5	RAMBHA (KHALLIKOTE) /434 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/18842/2025	JHUMURI NAIK	RAMESH CHANDRA MAHARANA	BARANGA /154 /2022	
		VS	VS	()	

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35	D-BLAPL/18844/2025	STATE OF ODISHA MANA @ MANOJ DEHURY VS	PRADEEP KUMAR PARIDA VS	// ATHGARH /126 /2025 ()	
36	D-BLAPL/18852/2025	STATE OF ODISHA LAKI MAJHI VS	AMULYA RATNA PANDA VS	// TUMUDIBANDHA /82 /2018 ()	
37	D-BLAPL/18854/2025	STATE OF ODISHA SUBASH SAHOO VS	CHIRANJIB ROUT VS	// TALCHER TOWN /928 /2024 ()	
38	D-BLAPL/18855/2025	STATE OF ODISHA SUBASH SAHOO VS	CHIRANJIB ROUT VS	// TALCHER TOWN /1050 /2024 ()	
39	D-BLAPL/18856/2025	STATE OF ODISHA SUBASH SAHOO VS	CHIRANJIB ROUT VS	// TALCHER TOWN /125 /2025 ()	
40	D-BLAPL/18857/2025	STATE OF ODISHA SUBASH SAHOO VS	CHIRANJIB ROUT VS	// TALCHER TOWN /68 /2025 ()	
41	D-BLAPL/18858/2025	STATE OF ODISHA MD. ISMILE VS	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /11 /2025 ()	
42	D-BLAPL/18859/2025	STATE OF ODISHA SUBASH SAHOO VS	CHIRANJIB ROUT VS	// TALCHER TOWN /820 /2024 ()	
43	D-BLAPL/18860/2025	STATE OF ODISHA RUPESH SAHU VS	BHAGYALAXMI MISHRA VS	// JONK /214 /2024 ()	
44	D-BLAPL/18862/2025	STATE OF ODISHA PRAKASH BHUTIA @ LULU BHUTIA VS	ADITI HOTA VS	// NALCO /155 /2023 ()	
45	D-BLAPL/18864/2025 BLAPL/6517/2025	STATE OF ODISHA BASUDEV MAHARANA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	// MARINE PENTHAKATA /25 /2024 3RD ADDL. DISTRICT JUDGE,PURI(Puri) ST/0000032/2024	

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46	D-BLAPL/18865/2025	ASHISH GUPTA @ ASHISH VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITILAGARH) /59 /2025 () //	
47	D-BLAPL/18869/2025	PRASANTA BIBHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GHANTAPADA /37 /2024 () //	
48	D-BLAPL/18878/2025	BIJAYA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /370 /2025 () //	
49	D-BLAPL/18880/2025	ABHIMANYU NAYAK VS STATE OF ODISHA	MANORANJAN MUDULI VS	KHURDA SADAR /104 /2025 () //	AOD20240000388C202500017
50	D-BLAPL/18882/2025	BABULI MANDUI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
51	D-BLAPL/18883/2025	BHAGABAN BHUYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /840 /2024 () //	
52	D-BLAPL/18886/2025	SUSANTA SWAIN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	SHERAGADA /90 /2025 () //	
53	D-BLAPL/18891/2025	KIRTI KU. TRIPATHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /326 /2021 () //	
54	D-BLAPL/18892/2025	BIGYAN @ GURUDEV DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KHARABEL NAGAR P.S. /165 /2025 () //	
55	D-BLAPL/18893/2025	PRADEEP KUMAR SAHOO @ PRADEEP SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ATHGARH /73 /2025 () //	
56	D-BLAPL/18896/2025	SATANTAR GOND @ SANTER VS STATE OF ODISHA	PRATIK NAYAK VS	RAIGHAR /213 /2022 () //	
57	D-BLAPL/18897/2025	GOPINATH KARNA	JUGALA KISHORE PANDA	KANTAMAL /120 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/18898/2025	SANIA SISHA	JUGALA KISHORE PANDA	ORKEL /54 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/18901/2025	SUSHIL TOPNO	BHARAT BHUSAN ROURAY	CHANDIPOSH PS /25 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/18902/2025	JITENDRA SAHOO	ARUN KUMAR BUDHIA	//	AOD20240000603C202500018
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/18909/2025	SOUDEEP HAZRA	SUDHANSU SEKHAR DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/18911/2025	ANIMA PRAMANICK	SUDHANSU SEKHAR DASH	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/18912/2025	BHAGABAN MAHANTY	SULOCHANA PATRO	PATTAPUR (ASKA) /434 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/18918/2025	SK.RAJU	SK. ZAFARULLA	TELKOI /50 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/18919/2025	SUDEEPTA GHOSH	JYOTIRMAYA SAHOO	KODALA /317 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/18920/2025	SK. RAJU	SK. ZAFARULLA	TELKOI /49 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/18921/2025	SIDHA @ SUDHANSU NAIK @ SUDHANSHU NAIK	ADITI HOTA	NALCO /155 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/18930/2025	SK. CHAND @ CHAND	GYANA RANJAN DHAL	INFCITY PS /178 /2025	
		VS	VS	()	

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69	D-BLAPL/18933/2025	STATE OF ODISHA AMIT GOUDA VS	TIRTH KUMAR SAHU VS	// BERHAMPUR SADAR /296 /2024 ()	
70	D-BLAPL/18934/2025	STATE OF ODISHA KANHA SETHI VS	TIRTH KUMAR SAHU VS	// BERHAMPUR SADAR /296 /2024 ()	
71	D-BLAPL/18936/2025	STATE OF ODISHA ASHOK HARPAL VS	TIRTH KUMAR SAHU VS	// TITILAGARH /230 /2024 ()	
72	D-BLAPL/18945/2025	STATE OF ODISHA RASIKLAL @ BHUNDULU MAHAKUD VS	SANDEEP RAJ PANDA VS	// KEONJHAR SADAR /208 /2025 ()	
73	D-BLAPL/18946/2025	STATE OF ODISHA DHANPATI GONDA VS	AMIT PRASAD BOSE VS	// JEYPORE SADAR /100 /2025 ()	
74	D-BLAPL/18947/2025	STATE OF ODISHA PABITRA MOHAN SWAIN VS	MADAN SUNDAR BEHERA VS	// / /0 ()	
75	D-BLAPL/18948/2025	STATE OF ODISHA BISHNU BAGARTI VS	SURYAKANTA DWIBEDI VS	// TIKABALI /105 /2025 ()	
76	D-CMAPL/25219/2025	STATE OF ODISHA RAGHUNATH BISWAL VS	ADV. VS	// // ()	
77	D-CMP/25170/2025	JANAKI DAS TRINATH SAHU VS	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202500122
78	D-CMP/25235/2025	SUDARSAN RAULA MAKESWAR JHA VS	JAGABANDHU SAHU VS	// // ()	AOR20220001487C202500026
79	D-CMP/25359/2025	STATE OF ODISHA BASANTA KUMAR DASH VS	DWARIKA PRASAD MOHANTY VS	// // ()	
		SARADA PRASAD DASH		//	

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80	D-CONTC/25169/2025	PRABHUDATTA PUROHIT VS GAURAV SHIVAJI ISALWAR, COLLECTOR BALANGIR	TARINEE PRASAD TRIPATHY VS	// 0 //	AOD20240000509C202500001
81	D-CONTC/25188/2025	ASITA KUMAR NAYAK VS PRITIPANA MISHRA,TAHASILDAR JATNI,KHURDA	ADV. VS	// 0 //	
82	D-CONTC/25203/2025	KESHAB CHANDRA MOHANTA VS SHALINI PANDIT,IAS	ADV. VS	// 0 //	
83	D-CONTC/25205/2025	BABAJI CHARANA SWAIN VS SMRUTI RANJAN PRADHAN,COLLECTOR,KENDRAPARA	ADV. VS	// 0 //	
84	D-CONTC/25223/2025	GEETA RANI NAYAK VS SURYAWANSHI MAYUR VIKAS,COLLECTOR AND DISTRICT MAGISTRATE,BALASORE	ADV. VS	// 0 //	
85	D-CONTC/25224/2025	BISHNU PRASAD NAIK VS KISHORE KUMAR PRUSTY,CDMO,KALAHANDI	ADV. VS	// 0 //	
86	D-CONTC/25225/2025	SUDHANSU SEKHAR NAYAK VS AJAY KUMAR PATRA, DEO,GANJAM	ADV VS	// 0 //	AOD20240000311C202500051
87	D-CONTC/25226/2025	RAJIB LOCHAN PRUSTY VS S ASWATHY,SECRETARY HEALTH AND FAMILY WELFARE DEPTT.	ADV VS	// 0 //	AOD20240000311C202500052
88	D-CONTC/25232/2025	JAGANNATH ROUT VS SHALINI PANDIT,COMM-CUM-SECRETARY	SHASHANKA SHEKHAR PATRA VS	// 0 //	
89	D-CONTC/25233/2025	DEEPANSU SEKHAR KUNDU VS INDRAMANI TRIPATHY,DIRECTOR,ST AND SC DEVELOPMENT DEPT.,BBSR,KHORDHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
90	D-CONTC/25236/2025	DURGA CHARAN DAS VS NIRANJAN BEHERA,OES,JAGATSINGHPUR	ADV. VS	// 0 //	
91	D-CONTC/25238/2025	ASHOK KUMAR SAHOO	ADV.	//	

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		VS	VS	0	
		ANU GARG,IAS		//	
92	D-CONTC/25272/2025	MAHENDRA TIADI	ADV.	//	
		VS	VS	0	
		SANJAY KUMAR SINGH,IAS		//	
93	D-CONTC/25276/2025	HRUDANANDA PALEI	JASHOBANTA DASH	//	
		VS	VS	0	
		SANTOSH KUMAR ROUT,OES		//	
94	D-CONTC/25286/2025	ACHYUTANANDA PATTANAYAK	SUBHASREE MOHANTY	//	
		VS	VS	0	
		SUBRAT KUMAR PANDA,COLLECTOR-CUM-CEO,BOUDH		//	
95	D-CONTC/25289/2025	PRABINA KUMAR PRADHAN	SUBHASHREE MOHANTY	//	
		VS	VS	0	
		SUBRAT KUMAR PANDA,COLLECTOR-CUM-CEO,BOUDH		//	
96	D-CONTC/25292/2025	GEETANJALI PRADHAN	SUBHASREE MOHANTY	//	
		VS	VS	0	
		SUBRAT KUMAR PANDA,COLLECTOR-CUM-CEO,BOUDH		//	
97	D-CONTC/25296/2025	PRABHATI DASH	SUBHASREE MOHANTY	//	
		VS	VS	0	
		SUBRAT KUMAR PANDA,COLLECTOR-CUM-CEO,BOUDH		//	
98	D-CONTC/25302/2025	LAXMAN SWAIN	SANGRAM JENA	//	
		VS	VS	0	
		ARVIND AGARWAL,IAS		//	
99	D-CONTC/25305/2025	PRIYANATH MOHARANA	ADV.	//	
		VS	VS	0	
		RAJARSHI CHAKMA,REGIONAL PROVIDENT FUND COMMISSIONER,BBSR		//	
100	D-CONTC/25313/2025	M/S. BANSAL INFRAPROJECTS PVT LTD, BOLANGIRADV		//	AOR20220001657C202500062
		VS	VS	0	
		SANJAY SINGH, COMMISSIONER CUM SECRETARY WORKS DEPTT.		//	
101	D-CONTC/25344/2025	BARADA PRASAD RATH	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
102	D-CONTC/25347/2025	HARIHARA DASH	ADV.	//	
		VS	VS	0	

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103	D-CONTC/25349/2025	ANU GARG,IAS MD AMINUL ISLAM VS	ADV. VS	// // ()	
104	D-CONTC/25352/2025	SATYABRATA SAHU,IAS SUDAM CHARAN SAHU VS	ADV. VS	// // ()	
105	D-CONTC/25378/2025	BALAGOPAL SAHU,PRESIDENT,BURDA PRIMANRY AGRICULTURAL COOPERATIVE SOCIETY LTD.,BALANGIR PARIKSHITA PATRA VS	PRAVAT RANJAN SUTAR VS	// // ()	
106	D-CONTC/25379/2025	ARUN KUMAR NAYAK,OAS KRISHNAVENI VATTI VS	ADV. VS	// // ()	
107	D-CRLA/18810/2025	SALINI PANDIT,IAS MUKESH KUMAR VS	SOUMYA RANJAN DAS VS	// // ()	
108	D-CRLA/18823/2025	STATE OF ODISHA MITHUN JENA VS	DEVASHIS PANDA VS	// // ()	AOR20220001247C202500091
109	D-CRLA/18867/2025	STATE OF ODISHA SIBA SAHOO @ SIBA SAHU VS	JYOTIRMAYA SAHOO VS	// // ()	
110	D-CRLA/18872/2025	STATE OF ODISHA DAMODAR MUNDA VS	KARUNAKAR GAYA VS	// // ()	
111	D-CRLA/18903/2025	STATE OF ODISHA UTTAM SAHANI VS	JUGALA KISHORE PANDA VS	// // ()	
112	D-CRLA/18917/2025	STATE OF ODISHA MANOJ BARIK VS	KASHINATH PATTANAIAK VS	// // ()	
113	D-CRLA/18923/2025	STATE OF ODISHA CHITANYA BHATRA VS	MANORANJAN PADHY VS	// // ()	AOD20220003086C202500098
		STATE OF ODISHA		//	

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114	D-CRLA/18935/2025	JUDHISTEER PATEL @ JUDHISTIR PUTEL @ SARAT VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	TITILAGARH /230 /2024 () //	
115	D-CRLMA/18927/2025	VINEET AGRAWAL VS STATE OF ODISHA	ADV. VS	//0 () //	
116	D-CRLMC/18747/2025	ABHIMANYU SATAPATHY VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	// () //	AOR20220004309C202500026
117	D-CRLMC/18748/2025	FALCON CONSULTANCY PVT LTD VS RUPANJALI SAHU	RAJJEET ROY VS	// () //	AOR20220001462C202500076
118	D-CRLMC/18816/2025	TAPAN KUMAR ACHARYA VS STATE OF ODISHA	SIBARANJAN POLAI VS	KHALLIKOTE /461 /2025 () //	
119	D-CRLMC/18830/2025	RAGHUNATH SAHOO VS STATE OF ODISHA	DIGAMBARA MISHRA VS	SAMBALPUR VIGILANCE /89 /2011 () //	
120	D-CRLMC/18835/2025	LITU @ HARISANKAR ROUT VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	// () //	AOR20220003344C202500043
121	D-CRLMC/18849/2025	MONIKA DAS VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	BADAMBADI /218 /2025 () //	AOR20250000001C202500027
122	D-CRLMC/18853/2025	RITANJALI MAHALLIK @ REETANJALI MAHALIK VS STATE OF ODISHA	PRIYA RANJAN MISHRA VS	BOUDH /208 /2013 () //	
123	D-CRLMC/18868/2025	PRAMOD KUMAR DEHURI VS KRUSHNA CHANDRA NAYAK	BIMAL KESHARI DASH VS	//0 () //	
124	D-CRLMC/18889/2025	GHASIRAM KUMHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BINIKA /263 /2022 () //	
125	D-CRLMC/18914/2025	ANADI PATRA	SATYABRATA SENAPATI	SORO /78 /2002	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/18926/2025	SATYA PRAKASH KANUNGO	NIRANJAN PANDA	//0	
		VS	VS	()	
		D.C.P., KHORDHA		//	
127	D-CRLMC/18931/2025	RAJU @ BIJU NAIK	SUSIL KUMAR PATTNAIK	KANJIPANI /38 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/18932/2025	SAMEER KU NAIK @ SAMEER KUMAR @ TENTU	SUSIL KUMAR PATTNAIK	KANJIPANI /38 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/18938/2025	ENAYET ALI MONDAL	BIBHU PRASAD MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/18940/2025	RAMA CHANDRA JENA	JAGAMOHAN PATTANAIAK	CUTTACK VIGILANCE /7 /2021	AOR20220001586C202500053
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/18950/2025	ANUP KUMAR BHOI @ ANUPA BHOI	PRAHALLAD SAHU	TIKABALI /11 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMP/18752/2025	BIJAYALAXMI PATTNAIK	SOBHAGYA KUMAR RATH	//	AOR20220004309C202500025
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMP/18778/2025	CHANDRAKANT SABAT		//0	
		VS	VS	()	
		SECRETARY LAW DEPT. GOVT. OF ODISHA		//	
134	D-CRLMP/18788/2025	SHREEYA DASH	NIRANJAN PANDA	//	AOD20240000317C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/18826/2025	LAXMIDHAR DAS	RAKESH SAHU	//0	
		VS	VS	()	
		SANGEETA DAS		//	
136	D-CRLMP/18846/2025	SANTOSH KUMAR BEHERA	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500128
		VS	VS	()	

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137	D-CRLMP/18861/2025	STATE OF ODISHA KRUPASINDHU MISHRA VS DHUKHISHYAM BISI	HARIHAR PANIGRAHI VS	// /0 ()	
138	D-CRLMP/18874/2025	SANJULATA SAHU VS STATE OF ODISHA	SURAJ MOHANTY VS	// /0 ()	
139	D-CRLMP/18905/2025	ROJITA NAHAK @ REJI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// /0 ()	
140	D-CRLMP/18951/2025	LILIVA SWAIN VS STATE OF ODISHA	SATYABRATA PANDA VS	// /0 ()	
141	D-CRLREV/18840/2025	BIPIN PRUSTY VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// PIPLI /13 /2020 ()	
142	D-CRLREV/18843/2025	SATYA PRIYA PANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// /0 ()	
143	D-CRLREV/18939/2025	SANTOSHINI SAHANI @ MOHANTY VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// BOUDH /137 /2022 ()	
144	D-FAO/25281/2025	MANAGER, TP HUB ORIENTAL INSURANCE CO.LTD. VS TUKUNA BEHERA	RAMESH KUMAR PATI VS	// /0 ()	
145	D-FAO/25365/2025	UNION OF INDIA VS GAJENDRA PARIDA	BHABANI SHANKAR RAYAGURU, (SR.P.C.) VS	// /0 ()	
146	D-JCRLA/18764/2025 JCRLA/111/2025	SULABHA @ PRADEEP KUMAR MALLICK VS STATE OF ODISHA	ADV. VS	// PATKURA /141 /2016 A.D.J.,KENDRAPARA(Kendrapara ) ST/0000089/2022	
147	D-JCRLA/18766/2025 JCRLA/113/2025	NAROTTAM PENTHEI VS STATE OF ODISHA	ADV. VS	// TELKOI /75 /2022 A.D.J.,KEONJHAR(Kendujhar) ST/0000074/2022	

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148	D-JCRLA/18767/2025 JCRLA/115/2025	RAYA MUNDA VS STATE OF ODISHA	ADV. VS	GHATAGAON /261 /2024 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendujhar) Spl/0000076/2024	
149	D-JCRLA/18768/2025 JCRLA/117/2025	SARA NAYAK VS STATE OF ODISHA	ADV. VS	SOSO /110 /2022 A.D.J.,ANANDAPUR(Kendujhar) ST/0000051/2022	
150	D-JCRLA/18772/2025 JCRLA/112/2025	GHASIA KIRSANI VS STATE OF ODISHA	ADV. VS	/ /0 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) SPL. 2(a)C.C./0000009/2024	
151	D-JCRLA/18773/2025 JCRLA/114/2025	HEMENDRA NAIK @ DOMO NAIK VS STATE OF ODISHA	ADV. VS	JASHIPUR /137 /2024 AD HOC ADDL.DIST. JUDGE (FTSC), BARIPADA(Mayurbhanj) Spl/0000041/2024	
152	D-JCRLA/18774/2025 JCRLA/116/2025	SANJAY PALAI VS STATE OF ORISSA	ADV. VS	BRAHMAGIRI /173 /2020 AD-HOC A.D.J.,(FTSC),PURI(Puri) TR/0000135/2023	
153	D-JCRLA/18775/2025 JCRLA/119/2025	CHANDRA SABAR VS STATE OF ODISHA	ADV. VS	GUNUPUR /109 /2020 A.D.J., GUNUPUR(Rayagada ) CT/0000027/2020	
154	D-JCRLA/18776/2025 JCRLA/118/2025	LODGO @ JUNAS KANDULNA VS STATE OF ODISHA	ADV. VS	RAJGANGPUR /163 /2018 SPECIAL JUDGE (POCSO), SUNDARGARH(Sundargarh) Spl/0000065/2018	
155	D-JCRLA/18777/2025 JCRLA/120/2025	RAMA MUNDA VS STATE OF ODISHA	ADV. VS	KINJIRKELA /28 /2021 A.D.J.,SUNDARGARH(Sundargarh) ST/0000044/2021	
156	D-LAA/25301/2025	MADAN PANDIA VS COMPETENT AUTHORITY, LAND ACQUISITION CUM TAHASILDAR, SEMILIGUDA	SURJYA NARAYAN SAHU VS	// () //	AOD20240000242C202500130
157	D-MACA/25166/2025	AMIT KUMAR JAIN VS BISWARANJAN DAS	JAGABANDHU SAHU VS	// () //	AOR20220001487C202500025
158	D-MACA/25167/2025	DEBARAJ BARIK VS BIRAJA SANKAR NAYAK	AKSHAYA KUMAR SAHOO VS	// () //	AOR20250000491C202500017
159	D-MACA/25197/2025	MANJU SINGH	PABITRA KUMAR NAYAK	//	

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		VS	VS	0	
		BASANTI SURESH KUMAR SAHOO		//	
160	D-MACA/25260/2025	D.M., M/S. MAGMA HDI GENERAL INSURANCE CO. LTD., BBSR	ADAM BERR KHAN	//	
		VS	VS	0	
		BASANTI MACHHA		//	
161	D-MACA/25269/2025	M/S CHOLAMANDALAM GENERAL INSURANCE CO. LTD., BBSR	SOMNATH ROY	//	
		VS	VS	0	
		TILOTTAMA MOHANTY		//	
162	D-MACA/25287/2025	REGIONAL MANAGER, APSRTC	T.N. MURTY	//	AOR20220002995C202500026
		VS	VS	0	
		SABINA TADINGI @ MAHUKA		//	
163	D-MACA/25314/2025	D.M., NATIONAL INSURANCE CO. LTD., CUTTACK	SUBRAT SATPATHY	//	
		VS	VS	0	
		PRATIVA ACHARYA		//	
164	D-MATA/25202/2025	RASHMIREKHA PARIDA @ KAMILA	PANKAJ KHANDELWAL	//	
		VS	VS	0	
		RAJESH KAMILA		//	
165	D-MATA/25284/2025	SANTANU JENA	MD. GOLAM MADANI	//	
		VS	VS	0	
		DIPITA CHAKRA		//	
166	D-MATA/25326/2025	CHANDAN KUMAR MOHANTY @ CHANDAN KUMAR MOHANTY	MOHANTY MAYA SAHOO	//	
		VS	VS	0	
		KALPANA MOHANTY		//	
167	D-MSA/25377/2025	ARUNDHATI INFRA TECH PVT.LTD., BBSR	SURAJIT MAHANTA	//	
		VS	VS	0	
		ASHUTOSH PANDA		//	
168	D-RSA/25183/2025	MURALIDHAR RAIGURU	KSHIROD KUMAR SAHOO	//	
		VS	VS	0	
		BLOCK DEVELOPMENT OFFICER , CUTTACK		//	
169	D-RSA/25228/2025	PRAVAT NALINI DAS	AJIT CHANDRA MOHAPATRA	//	
		VS	VS	0	
		COLLECTOR, CUTTACK		//	
170	D-RSA/25267/2025	PRASANNA SAHOO	BIKRAM SENAPATI	//	
		VS	VS	0	

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171	D-RSA/25321/2025	BRAJABANDHU DASH MONALISHA RATHA VS TARINI PRASAD ACHARYA	RAGHUNATH DASMOHAPATRA VS	// // ()	
172	D-TRP(C)/25229/2025	SUMATI SING VS SER SING	ASIT KUMAR OTTA VS	// // ()	AOR20230000623C202500026
173	D-TRP(C)/25252/2025	JYOTSHNAMAYEE SAHU VS DHANANJAYA SAHU	ABHILASH MISHRA VS	// // ()	
174	D-TRPCRL/18952/2025	SANJUKTA RANI PATRA VS SOUMYA SOURAV RAM	DILLIP KUMAR ROUT VS	//0 // ()	
175	D-WA/25163/2025	PARESH KANTA BISWAL VS STATE OF ODISHA	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500083
176	D-WA/25164/2025	TAPAS JENA VS ARJUN MURMU	ATUL TRIPATHY VS	// // ()	AOD20240000618C202500082
177	D-WA/25165/2025	STATE OF ODISHA VS ANANTA PRASAD NAYAK	JATESWAR NAYAK.A.G.A VS	// // ()	LOD20240000172C202500288
178	D-WP(C)/25153/2025	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL VS STATE OF ODISHA	HIRONGESH NARAYAN RATH VS	// // ()	AOR20220001583C202500033
179	D-WP(C)/25154/2025	GOLAKA BIHARI PRADHAN VS UNION OF INDIA	RAJJEET ROY VS	// // ()	AOR20220001462C202500077
180	D-WP(C)/25155/2025	SIBA PRASAD MOHANTY VS ADDL. DIST-MAGISTRATE-CUM-DISTRICT RAGISTRAR	SOUBHAGYA KUMAR RATH VS	// // ()	AOR20220004309C202500027
181	D-WP(C)/25156/2025 WP(C)/17366/2025	SANJAYA ROUT VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202500097

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182	D-WP(C)/25157/2025	STATE OF ODISHA VS KARUNAKAR ROUTRAY	SONAK MISHRA, A.S.C VS	// 0 //	LOD20240000172C202500289
183	D-WP(C)/25158/2025	BATAKRUSHNA SAHOO VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //	AOR20220001665C202500063
184	D-WP(C)/25159/2025	STATE OF ODISHA VS KARUNAKAR ROUTRAY	SONAK MISHRA, A.S.C VS	// 0 //	LOD20240000194C202500300
185	D-WP(C)/25160/2025	STATE OF ODISHA VS KARUNAKAR ROUTRAY	SONAK MISHRA, A.S.C VS	// 0 //	LOD20240000200C202500301
186	D-WP(C)/25161/2025	GOURANGA SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	// 0 //	AOR20220003722C202500102
187	D-WP(C)/25162/2025	DR. NAMITA SATAPATHY VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	AOR20220001462C202500075
188	D-WP(C)/25168/2025 WP(C)/17342/2025	REETANJALI MISHRA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
189	D-WP(C)/25171/2025	JHUNESH PRADHAN @ DIGAL VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	// 0 //	
190	D-WP(C)/25172/2025	MD.FARQUE KHAN VS COLLECTOR, CUTTACK	GANESH PRASAD SAMAL VS	// 0 //	
191	D-WP(C)/25173/2025	MATHURAM MANGARAJ VS THE ADDITIONAL SETTLEMENT COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI	DEBABRATA DASH VS	// 0 //	
192	D-WP(C)/25174/2025 WP(C)/17337/2025	SUPRAVA SAHU VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
193	D-WP(C)/25175/2025	BHARAT NATH	KISHORE KUMAR JENA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/25176/2025	DR. NIROS NALINI PRADHAN	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/25177/2025	ODISHA STATE COOPERATIVE MARKETING FEDERATION (SMCOFED), BBSR	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/25178/2025	ODISHA STATE CO-OPERATIVE MARKETING . FEDERATION (SABCO), BBSR	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/25179/2025	GOBARDHAN MOHANTY	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		CHAIRMAN CUM MANAGING DIRECTOR, OSRTC BBSR		//	
198	D-WP(C)/25180/2025	ODISHA STATE COOPERATIVE MARKETING FEDERATION (SMCOFED), BBSR	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/25181/2025	SUBHENDRA NAYAK	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		CHAIRMAN CUM MANAGING DIRECTOR, OSRTC BBSR		//	
200	D-WP(C)/25182/2025	ODISHA STATE CO-OPEARTIVE MARKETING FEDERATION (SABCO)	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/25184/2025	DR.ATL BIHARI DAS	SOUMYA RANJAN MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/25185/2025	ODISHA STATE COOPERATIVE MARKETING FEDERATION (SMCOFED), BBSR	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/25186/2025	UKLIMAN KHATUN	LAXMAN BHOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/25187/2025	ANAPATRA @ AGABADU MANGUNI DORA @ A MANJAN DORA	DEBENDRANATH BEHERA 1	//	
		VS	VS	0	

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205	D-WP(C)/25189/2025	STATE OF ODISHA ODISHA STATE CO-OPEARTIVE MARKETING FEDERATION (NSAHO)	AKHAND SAHOO	// // 0	
206	D-WP(C)/25190/2025	STATE OF ODISHA MANORANJAN BEHERA	BIJAYA KUMAR BEHERA 1	// // 0	
207	D-WP(C)/25191/2025	STATE OF ODISHA ODISHA STATE COOPERATIVE MARKETING FEDERATION (NSAHO), KHURDA	AKHAND SAHOO	// // 0	
208	D-WP(C)/25192/2025	STATE OF ODISHA DEEPAK KUMAR ROUT	RAMAKRISHNA BISOI	// // 0	AOD20240000311C202500050
209	D-WP(C)/25193/2025	STATE OF ODISHA NRUSINGHA CHARAN BEHERA	RABI NARAYAN BEHERA	// // 0	
210	D-WP(C)/25194/2025	STATE OF ODISHA SACHIDANANDA DASH	GYANA RANJAN SETHI	// // 0	AOR20220001631C202500156
211	D-WP(C)/25195/2025	STATE OF ODISHA BHAGIRATHI NAYAK	SOUMYA MISHRA	// // 0	
212	D-WP(C)/25196/2025	STATE OF ODISHA ODISHA STATE CO-OPERATIVE MARKETING FEDERATION (NSAHO)	AKHAND SAHOO	// // 0	
213	D-WP(C)/25198/2025	STATE OF ODISHA ARUN KUMAR PRAHARAJ	ALOK KUMAR PANDA	// // 0	
214	D-WP(C)/25199/2025	STATE OF ODISHA SHANTILATA SAHOO	AKHAND	// // 0	
215	D-WP(C)/25200/2025	ODISHA INFORMATION COMMISSION, BBSR ROJI BAG	LALIT SAHU	// // 0	
		STATE OF ODISHA		//	

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216	D-WP(C)/25201/2025	BHABATRANA BEHERA VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //	AOD20240000012C202500128
217	D-WP(C)/25204/2025	GANGADHAR PANIGRAHI @GANGADHAR PANIGRAHI VS STATE OF ODISHA	SHYAMATI KESHARI KHUNTIA VS	// 0 //	
218	D-WP(C)/25206/2025	RAJ KISHORE BARIK VS THE CHIEF MANAGER, RESERVE BANK OF INDIA, BBSR	ARIJEET MISHRA VS	// 0 //	
219	D-WP(C)/25207/2025	SARALAMANI NANDA VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //	
220	D-WP(C)/25208/2025	PRASANTA KUMAR PARIDA VS ASST REGISTRARFOF COOPERATIVE SOCIETIES, BANKI CIRCLE	SHAKTI DATTA TRIPATHY VS	// 0 //	
221	D-WP(C)/25209/2025	RAJAKISHORE BARIK VS THE CHIEF MANGER, RESERVE BANK OF INDIA, BBSR	ARIJEET MISHRA VS	// 0 //	
222	D-WP(C)/25210/2025	BAMAN KUMAR MUDULI VS INDIAN BANK, CHENNAI	ANIRUDHA DAS VS	// 0 //	
223	D-WP(C)/25211/2025	RAJAKISHORE BARIK VS THE CHIEF MANAGER, RESERVE BANK OF INDIA, BBSR	ARIJEET MISHRA VS	// 0 //	
224	D-WP(C)/25212/2025	A.MANIKANTHA DAS VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //	
225	D-WP(C)/25213/2025 WP(C)/17362/2025	MOHESWAR MOHAPATRO VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
226	D-WP(C)/25214/2025	RANGANATH MISHRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
227	D-WP(C)/25215/2025	SIBARAM SWAIN	MANOJA KUMAR KHUNTIA	//	

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	WP(C)/17378/2025	VS STATE OF ODISHA	VS	() //	
228	D-WP(C)/25216/2025	SATYANARAYAN MISHRA VS	TANMAY MISHRA VS	// ()	
229	D-WP(C)/25217/2025	REGISTRAR, LAND ACQUISITION REHABILITATION AND RESETTLEMENT AUTHORITY, SAMBALPUR MANOJ KUMAR PANDA VS	AGASTI KANUNGO VS	// ()	
230	D-WP(C)/25218/2025	STATE OF ODISHA RAHUL KUMAR SATAPATHY VS	DEBA PRASAD MISHRA VS	// ()	AOD20240000116C202500009
231	D-WP(C)/25220/2025	THE COMMISSIONER GST, CENTRAL EXCISE AND CUSTOMS STATE OF ODISHA VS	SONAK MISHRA, A.S.C VS	// ()	LOD20240000194C202500301
232	D-WP(C)/25221/2025	KARUNAKAR ROUTRAY STATE OF ODISHA VS	SONAK MISHRA, A.S.C VS	// ()	LOD20240000200C202500302
233	D-WP(C)/25222/2025	KARUNAKAR ROUTRAY KSHYUDHASAGAR CHOUDHURY VS	AGASTI KANUNGO VS	// ()	
234	D-WP(C)/25227/2025	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	ADWITIYA SATPATHY VS	// ()	
235	D-WP(C)/25230/2025	STATE OF ODISHA ANSHUMAN NAYAK VS	ARNAV BEHERA VS	// ()	
236	D-WP(C)/25231/2025	THE STATE OF ODISHA ARNAPURNA MOHAPATRA VS	BHAGABAN BEHERA VS	// ()	
237	D-WP(C)/25234/2025	STATE OF ODISHA SUJIT KUMAR PRADHAN VS	SANTOSH KUMAR SAMANTARAY VS	// ()	
238	D-WP(C)/25237/2025	STATE OF ODISHA STATE OF ODISHA VS	SONAK MISHRA, A.S.C VS	// ()	LOD20240000194C202500302

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239	D-WP(C)/25239/2025	KARUNAKAR ROUTRAY STATE OF ODISHA VS	SONAK MISHRA, A.S.C VS	// // ()	LOD20240000172C202500291
240	D-WP(C)/25240/2025	KARUNAKAR ROUTRAY PABITRA BEHERA VS	BICHITRA NARAYANA SATAPATHY VS	// // ()	
241	D-WP(C)/25241/2025	STATE OF ODISHA STATE OF ODISHA VS	SONAK MISHRA, A.S.C VS	// // ()	LOD20240000172C202500292
242	D-WP(C)/25242/2025	KARUNAKAR ROUTRAY BRAJA KISHORE DAS VS	SURENDRA KUMAR DAS VS	// // ()	AOR20220002065C202500001
243	D-WP(C)/25243/2025	STATE OF ODISHA BIBHU NANDAN KESHARI NAYAK VS	RABI NARAYAN BEHERA VS	// // ()	
244	D-WP(C)/25244/2025	STATE OF ODISHA JASMINE SUBHADARSHINI SAHOO VS	PRADEEP KUMAR MAHAPATRA VS	// // ()	
245	D-WP(C)/25245/2025	STATE OF ODISHA RAGHUNATH GOCHHIKAR VS	SAIBRATA RATH VS	// // ()	
246	D-WP(C)/25246/2025	STATE OF ODISHA NARAYAN PRUSTY VS	SAMEER KUMAR DAS VS	// // ()	
247	D-WP(C)/25247/2025 WP(C)/17375/2025	STATE OF ODISHA JITENDRA PRUSTY VS	BISHNU CHARAN SAHU VS	// // ()	
248	D-WP(C)/25248/2025	STATE OF ODISHA HARENDRA NATH DAS VS	SAMEER KUMAR DAS VS	// // ()	
249	D-WP(C)/25249/2025	STATE OF ODISHA ASHOK KUMAR MAJHI VS DISTRICT AND SESSION JUDGE, NABARANGAPUR	SAMEER KUMAR DAS VS	// // ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/25250/2025	GHANA TUDU VS EXCISE COMMISSIONER ODISHA , CUTTACK	BASUDEV PUJARI VS	// 0 //	
251	D-WP(C)/25251/2025	RAMESH KUMAR PADHEE VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// 0 //	
252	D-WP(C)/25253/2025	SANTOSINI BARIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //	
253	D-WP(C)/25254/2025	BHENKAT RAMAN MOHANTA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
254	D-WP(C)/25255/2025	M/S MARUTI ESTATE (INDIA) PRIVATE LIMITED, BBSR VS STATE OF ODISHA	ANANA RANJAN MAHAPATRA VS	// 0 //	
255	D-WP(C)/25256/2025	DHANVI INSTITUTE OF HEALTH SCIENCES, MAYURBHANJ VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //	
256	D-WP(C)/25257/2025	ASHWINI KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA - 3 VS	// 0 //	
257	D-WP(C)/25258/2025	BISHNU PRASAD SAHU VS STATE OF ODISHA	TRILOCHAN BARIK VS	// 0 //	
258	D-WP(C)/25259/2025	DR.ARUN KUMAR BISWAL VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //	
259	D-WP(C)/25261/2025	SAMITA PANDA VS COMMISSIONER OF CT AND GST	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500088
260	D-WP(C)/25262/2025	M/S DAS AND SONS INFRACON PVT VS CHIEF COMMISSIONER, CT AND GST	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500087
261	D-WP(C)/25263/2025	KANAKALATA SWAIN	HARISH CHANDRA SAHOO	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/25264/2025	SUBASH SUTAR	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500098
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/25265/2025	RANJEET SINGH	SOUMYA RANJAN OJHA	//	
		VS	VS	()	
		COMMISSIONER OF CT AND GST , CUTTACK		//	
264	D-WP(C)/25266/2025	HEMANGINI JAGAT	DEBABRATA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/25268/2025	SABITA BEHERA	SANKARACHARYA CHOUDHURY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/25270/2025	DR.KANHU CHARAN PATRO	AVIJIT MISHRA	//	
	WP(C)/17368/2025	VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/25271/2025	LOTUS KUMAR PANDA	TUSHAR KANTA NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/25273/2025	SUBASH CHANDRA SAHOO	JAMINIKANTA DAS	//	
		VS	VS	()	
		SUPERINTENDING ENGINEER, (ELECTICALS), TPCODL, CUTTACK		//	
269	D-WP(C)/25274/2025	RAMESH CHANDRA BAG	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/25275/2025	SAJAYA LAXMI DASH @ TRIPATHY	PRADEEP KUMAR MAHAPATRA	//	
		VS	VS	()	
		COMMISSIONER CUM SECY, HEALTH AND FAMILY WELFARE DEPT,BBSR		//	
271	D-WP(C)/25277/2025	MUKTIKANTA PRUSTY	PADMALOCHAN MOHANTY	//	AOR20240000071C202500003
		VS	VS	()	
		COLLECTOR, BALASORE		//	
272	D-WP(C)/25278/2025	KHULANA SWAIN	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500099
		VS	VS	()	

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273	D-WP(C)/25279/2025	STATE OF ODISHA DR.CHIDATMIKA KHATUA VS	BYOMAKESH TRIPATHY VS	// // 0	
274	D-WP(C)/25280/2025	COMMISSIONER, COMMERCIAL TAX AND GST, ODISHA, CUTTACK RANGADHAR SAHOO VS	BHUBANESWAR DASH VS	// // 0	
275	D-WP(C)/25282/2025	ADDL. COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KENDRAPARA BIMAL KUMAR MALLICK VS	ASHOK KUMAR SWAIN VS	// // 0	
276	D-WP(C)/25283/2025	STATE OF ODISHA AKSHYA KUMAR SWAIN VS	RAJIB LOCHAN PATTNAIK VS	// // 0	
277	D-WP(C)/25285/2025	STATE OF ODISHA HIMANEE SAMAL VS	BHUBANESWAR DASH VS	// // 0	
278	D-WP(C)/25288/2025	LAND ACQUISITION OFFICER, COLLECTORATE, KHURDA SK. RAHEMAT VS	MANOJ KUMAR MOHANTY VS	// // 0	
279	D-WP(C)/25290/2025	STATE OF ODISHA SIBANANDA SAHOO VS	BASUDEV BARIK VS	// // 0	
280	D-WP(C)/25291/2025	STATE OF ODISHA CHIRA KUMAR PATI VS	SUVASHISH PATTANAİK VS	// // 0	
281	D-WP(C)/25293/2025	STATE OF ODISHA BIMALA BARIK VS	BASUDEV BARIK VS	// // 0	
282	D-WP(C)/25294/2025	STATE OF ODISHA SANGRAM KESHARI PATRA VS	DEEPAK RANJAN PARIDA VS	// // 0	
283	D-WP(C)/25295/2025	PUSHPANJALI ROUT MUKUNDA CHANDRA MAHANTA VS	ASHUTOSH MALLIK VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/25297/2025	SASMITA PARHI VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //	
285	D-WP(C)/25298/2025	JITENDRA SAMAL VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
286	D-WP(C)/25299/2025	MANILAL SAHOO VS THE STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //	
287	D-WP(C)/25300/2025	SANJIB KUMAR JENA @ SANJIB JENA VS STATE OF ODISHA	AMIT KUMAR SAHOO VS	// 0 //	
288	D-WP(C)/25303/2025	VARSHA BHUYAN VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //	
289	D-WP(C)/25304/2025	SAKTI SEKHAR MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
290	D-WP(C)/25306/2025	SARAT CHANDRA BEHERA VS COLLECTOR, BALASORE	PADMALOCHAN MOHANTY VS	// 0 //	AOR2024000071C202500004
291	D-WP(C)/25307/2025	RAJENDRA DANDAPAT VS THE COMMISSIONER OF INCOME TAX	UPASANA BAL VS	// 0 //	AOD20220004095C202500009
292	D-WP(C)/25308/2025	DINESH KUMAR NAYAK VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //	AOR20220001657C202500061
293	D-WP(C)/25309/2025	SUDAM CH. PALAI VS THE GOVT. OF ODISHA	MANAS RANJAN SATPATHY VS	// 0 //	
294	D-WP(C)/25310/2025	PRATAP PARIDA VS UNION OF INDIA	PRONOY MOHANTY VS	// 0 //	
295	D-WP(C)/25311/2025	SUJATA SAHOO	SITAKANTA HOTA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
296	D-WP(C)/25312/2025	CHAIRMAN ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR M/S. LAXMI GOBINDA AGRO INDUSTRIES, BALESWAR	MADHAB LAL AGARWAL	//	
		VS	VS	0	
297	D-WP(C)/25315/2025	ADDL. CT AND GST OFFICER, BALESWAR RAKESH PRADHAN	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
298	D-WP(C)/25316/2025	RTO, JAGATSINGHPUR PRAVAKAR NAYAK	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
299	D-WP(C)/25317/2025	STATE OF ODISHA M/S. RAGHUNATH JEW PANI PANCHAYAT, BALESWAR	MADHAB LAL AGARWAL	//	
		VS	VS	0	
300	D-WP(C)/25318/2025	ASSISTANT COMMISSIONER OF STATE TAX, BALESWAR HIMASHU SEKHAR SRICHANDAN	BISHNU PRASAD SARANGI	//	
		VS	VS	0	
301	D-WP(C)/25319/2025	STATE OF ODISHA BANKIM CHANDRA PATTNAIK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
302	D-WP(C)/25320/2025	REGIONAL PROVIDENT FUND COMMISSIONER, ORAGANIZATION, BBSR UMAKANTA BEHERA	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
303	D-WP(C)/25322/2025	STATE OF ODISHA KRUSHNA CHANDRA JENA	SUKANTA KUMAR NAYAK (2)	//	
		VS	VS	0	
304	D-WP(C)/25323/2025	STATE OF ODISHA MANORAMA BEHERA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
305	D-WP(C)/25324/2025 WP(C)/17385/2025	STATE OF ODISHA NABA KUMAR RAY	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
306	D-WP(C)/25325/2025	STATE OF ODISHA RABINDRA DIXIT	SUNIL KUMAR PANDA	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/25327/2025	STATE OF ODISHA MAA JAGATJANANI EDUCATIONAL AND CHARITABLE TRUST	BAGYASHAN PATTANAİK	// // 0	AOR20220001586C202500052
308	D-WP(C)/25328/2025	VS THE CHAIRMAN, CENTRAL BOARD OF DIRECT TAXES	PRABODHA CHANDRA NAYAK	// // 0	AOR20220001657C202500063
309	D-WP(C)/25329/2025	ARAVINDA BEHERA VS STATE OF ODISHA PASHUPATI DEY	PRAVASH CHANDRA JENA	// // 0	
310	D-WP(C)/25330/2025	VS STATE OF ODISHA JANAKI BHUSAN HABODASINGH	JAGAMOHAN PATTANAİK	// // 0	AOR20220001586C202500051
311	D-WP(C)/25331/2025	VS STATE OF ODISHA SUKUMARI SAHU	SOUBHAGYA KUMAR DASH	// // 0	AOR20220001631C202500157
312	D-WP(C)/25332/2025	VS STATE OF ODISHA PRAKASH BEHERA	PRATIK DASH	// // 0	
313	D-WP(C)/25333/2025	RESERVE BANK OF INDIA, CHANDIGARH MAHALAXMI WOMEN SELF HELP GROUP, MADHUPUR	PRAKASH KUMAR MISHRA	// // 0	
314	D-WP(C)/25334/2025	VS STATE OF ODISHA EXECUTIVE ENGINEER ELECTRICAL, TPSODL, PHULBARI	SANJESH CHANDRA DASH	// // 0	AOD20240000953C202500011
315	D-WP(C)/25335/2025	VS MD. NASURULLA CHISTY T.BRAJENDRA PRADHAN	PRAVASH CHANDRA JENA	// // 0	
316	D-WP(C)/25336/2025	VS STATE OF ODISHA EXECUTIVE ENGINEER ELECTRICAL, TPSODL, PHULBARI	SANJESH CHANDRA DASH	// // 0	AOD20240000953C202500012
317	D-WP(C)/25337/2025	VS RAJLAXMI SAHU LALIT KUMAR NAYAK	GHANASHYAM NAMTOAR	// // 0	
		VS STATE OF ODISHA	VS	// // 0	

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318	D-WP(C)/25338/2025	KALINGA WARRIORS VS SAMBALPUR UNIVERSITY	PRABODHA CHANDRA NAYAK VS	// ()	AOR20220001657C202500064
319	D-WP(C)/25339/2025	SAROJ KUMAR PADHI VS STATE OF ODISHA	PADMA CHARAN PATNAIK VS	// ()	
320	D-WP(C)/25340/2025	THE EXECUTIVE ENGINEER (ELECTRICAL) TPSODL VS NARESH KUMAR MUDULI	SURESH CHANDRA DASH VS	// ()	AOD20240000953C202500013
321	D-WP(C)/25341/2025	CHAMPALAL JAIN VS COLLECTOR NABARANGPUR	ANIRUDHA DAS VS	// ()	
322	D-WP(C)/25342/2025	SUBUDHESWAR GRAMYA COMMITTEE, CUTTACK VS STATE OF ODISHA	ABHAYA KUMAR SHARMA VS	// ()	
323	D-WP(C)/25343/2025	PADMINI KANHAR VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()	
324	D-WP(C)/25345/2025	RAMBHAMANI MISHRA @ PANIGRAHI VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// ()	
325	D-WP(C)/25346/2025	AKSHAYA KUMAR LENKA VS DISTRICT JUDGE, KENDRAPARA	PRAFULLA KUMAR MOHAPATRA VS	// ()	
326	D-WP(C)/25348/2025	PRASANTA KUMAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()	
327	D-WP(C)/25350/2025	HARIHAR DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()	
328	D-WP(C)/25351/2025	KALPANA MAHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// ()	
329	D-WP(C)/25353/2025	LAXMIKANTA PADHAN	SUBHADUTTA ROURAY	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/25354/2025	GRAND BAZAR DEVELOPERS L.L.P. CUTTACK	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/25355/2025	SUMITA MOHAPATRA	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/25356/2025	ASHOKA KUMAR NAYAK	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/25357/2025	PRAGNA PARAMITA JENA	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/25358/2025	KESHAB MUDULI	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/25360/2025	BIPIN BIHARI ROUT	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/25361/2025	MALLIKA DANDASENA @ MALLIKA DANDSENA	DEEPAK RANJAN SUNDARAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/25362/2025	THE EXECUTIVE ENGINEER (ELECTRICAL) TPSODL	SURESH CHANDRA DASH	//	AOD20240000953C202500014
		VS	VS	0	
		RANJAN KUMAR MOHANTY		//	
338	D-WP(C)/25363/2025	MANJULATA MALLA	ANUP UDAYA SENAPATI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/25364/2025	DURYODHAN PANIGRAHI	DILLIP KUMAR RAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/25366/2025	ANIRUDHA SAHOO	SADASIVA PATRA (1)	//	AOD20230000737C202500050
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/25367/2025	STATE OF ODISHA PRAJESH KUMAR HANS VS	SATYAJIT BEHERA VS	// // ()	
342	D-WP(C)/25368/2025	STATE OF ODISHA MURALIDHAAR NAYAK VS	UMA CHARAN MISHRA VS	// // ()	
343	D-WP(C)/25369/2025	STATE OF ODISHA EXECUTIVE ENGINEER ELECTRICAL, TPSODL, PHULBANI VS RABINDRA KUMAR CHOUDHURY	SANJESH CHANDRA DASH VS	// // ()	AOD20240000953C202500016
344	D-WP(C)/25370/2025	RAKESH KUMAR PATRA VS	KOUSIK ANANDA GURU VS	// // ()	
345	D-WP(C)/25371/2025	STATE OF ODISHA EXECUTIVE ENGINEER ELECTRICAL, TPSODL, PHULBANI VS ANUP KUMAR JENA	SANJESH CHANDRA DASH VS	// // ()	AOD20240000953C202500015
346	D-WP(C)/25372/2025	RADHARANI SAMAL VS	SATYAJIT SAMAL VS	// // ()	
347	D-WP(C)/25373/2025	STATE OF ODISHA VS MINATI DAS	AISHWARYA DASH,A.S.C VS	// // ()	LOD20240000200C202500304
348	D-WP(C)/25374/2025	PURAN PATEL VS	SATYAJIT SAMAL VS	// // ()	
349	D-WP(C)/25375/2025	STATE OF ODISHA SIDHARTH DASH VS	HAREKRUSHNA DASH VS	// // ()	
350	D-WP(C)/25376/2025	STATE OF ODISHA TAPAN KUMAR MOHAPATRA VS	SATYABRATA MOHAPATRA VS	// // ()	
351	D-WP(C)/25380/2025	CHIEF COMMISSIONER CGST CENTRAL EXCISE AND CUSTOMS BBSR M/S DN MEDICAL COLLEGE AND RESEARCH, KHURDA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// // () //	

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352	D-WP(C)/25381/2025	M/S DN MEDICAL COLLEGE AND RESEARCH, KHURDA VS STATE OF ODISHA	SUBHANKAR ROUT VS	// ()	
353	D-ABLAPL/18751/2025	DEEPAK KUMAR DAS VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	PIRAHAT P.S /146 /2025 ()	AOD20240000216C202500002
354	D-ABLAPL/18753/2025	SUMANTA KUMAR BEHERA @ BARIK VS STATE OF ODISHA	BHARAT JALLI VS	BARKOTE /227 /2025 ()	AOD20240000581C202500086
355	D-ABLAPL/18757/2025	UMESH SAMAL VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA /119 /2025 ()	AOR20220003509C202500038
356	D-ABLAPL/18758/2025	GOUTAM SAHU VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	PIRAHAT P.S /153 /2025 ()	AOD20240000216C202500003
357	D-ABLAPL/18759/2025	SHUSANTA NAYAK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	PIRAHAT P.S /106 /2025 ()	AOD20240000216C202500007
358	D-ABLAPL/18760/2025	DHANESWAR SAHOO VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	TIHIDI /200 /2025 ()	AOD20240000216C202500004
359	D-ABLAPL/18761/2025	SAMARENDRA MALLICK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	TIHIDI /151 /2025 ()	AOD20240000216C202500005
360	D-ABLAPL/18762/2025	PRAKASH MALIK VS STATE OF ODISHA	SAKTIDHARA MISHRA VS	TIHIDI /62 /2025 ()	AOD20240000216C202500006
361	D-ABLAPL/18763/2025	RIYAJ ALI VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR SADAR /237 /2025 ()	AOD20240000581C202500085
362	D-ABLAPL/18765/2025	SANTOSH KUMAR NAIK @ SANTU VS STATE OF ODISHA	BHARAT JALLI VS	KEONJHAR SADAR /237 /2025 ()	AOD20240000581C202500087
363	D-ABLAPL/18769/2025	ANITA SAHOO	BIBHUTI RANJAN MOHANTY	INFCITY PS /264 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/18770/2025	SITAKANTHA SATAPATHY	DILLIP KUMAR MOAHNTY	KHUNTUNI /64 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/18771/2025	ALOK KUMAR JENA	BIBHUTI RANJAN MOHANTY	INFOCITY PS /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/18781/2025	ARUN KUMAR MAHAKUD	MD. GOLAM MADANI	DHAMNAGAR /167 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/18785/2025	ADARSH AGRAWAL	RAMDAS ACHARY	LAKHANPUR /123 /2025	
	ABLAPL/7416/2025	VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/18786/2025	HAREKRUSHNA NAHAK	AJAYA KUMAR ROUT	SOSO /127 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/18787/2025	MUNUKU LAKRA	SOMANATH NANDA	RAJGANPUR /167 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/18790/2025	ARSAT KHAN	ANITA SAHOO	Bamapada (Industrial Area) /143 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/18796/2025	DURYODHAN PADHAN @ PRADHAN	BIRAJA PRASANNA DAS	BELPARA /115 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/18797/2025	SIBU @ TUSHARA MIRDHA	LALIT SAHU	BIJEPUR /120 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/18800/2025	SANU KUMAR SAHU @ SANNU @ SONU	KULDEEP MOHANTY	UDITNAGAR /420 /2024	AOD20240000012C202500129
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/18803/2025	RADHAKANTA BEHERA	TUSHAR KANTA NAYAK	BHADRAK TOWN /309 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/18804/2025	STATE OF ODISHA BIBEKA @ BIBEKANANDA SAHOO VS	RAMANI KANTA PATTANAİK VS	// BRAMHA BARADA /167 /2025 ()	
376	D-ABLAPL/18807/2025	STATE OF ODISHA BASUDEV MAHAKUD VS	NIRANJAN PANDA VS	// HARABHANGA /68 /2022 ()	
377	D-ABLAPL/18808/2025	STATE OF ODISHA SASIKANTA @ SHASHIKANTA SAHOO VS	SATYABRATA DASH VS	// BRAMHA BARADA /166 /2025 ()	
378	D-ABLAPL/18809/2025	STATE OF ODISHA AMIYA KUMAR DAS @ TUTU DAS VS	MD. GOLAM MADANI VS	// PIRAHAT P.S /130 /2025 ()	
379	D-ABLAPL/18812/2025	STATE OF ODISHA PRAVAKAR @ PRABHAKAR BEHERA VS	ABHIJIT DAS VS	// TUMUSINGA /140 /2025 ()	
380	D-ABLAPL/18815/2025	STATE OF ODISHA SANTOSH MEHER VS	LALATENDU SAMANTARAY VS	// JEYPORE VIGILANCE /15 /2025 ()	
381	D-ABLAPL/18819/2025	STATE OF ODISHA(VIG.) NARAYAN NAYAK @ HARIJAN VS	NIRANJAN PANDA VS	// PAPADAHANDI /130 /2025 ()	
382	D-ABLAPL/18820/2025	STATE OF ODISHA AKASH SWAIN VS	SUSANTA KUMAR BARAL VS	// ATHGARH /167 /2025 ()	AOR20220001297C202500156
383	D-ABLAPL/18822/2025	STATE OF ODISHA SUSIL KUMAR MALLİK @ TAPAN @ SUSHIL KUMAR MALLİK VS	SUSANTA KUMAR BARAL VS	// NARASINGHPUR /99 /2025 ()	AOR20220001297C202500155
384	D-ABLAPL/18824/2025	STATE OF ODISHA JIKU BEHERA @ ISWAR VS	SAMVIT MOHANTY VS	// BALIKUDA /273 /2025 ()	
385	D-ABLAPL/18825/2025	STATE OF ODISHA SK. GOLAM NABI @ SK. ABDUL NABI VS	BINI MISHRA VS	// BALASORE SADAR /252 /2025 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/18828/2025	GHUNGUR DAS VS STATE OF ODISHA	SYED IQBAL VS	BERHAMPUR SADAR /222 /2025 () //	AOR20220001843C202500022
387	D-ABLAPL/18829/2025	PRAKASH SAHU VS STATE OF ODISHA	SYED IQBAL VS	GOLANTHARA (BERHAMPUR) /149 /2025 () //	AOR20220001843C202500023
388	D-ABLAPL/18832/2025	MAHENDRA PATTANAIAK VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /226 /2025 () //	
389	D-ABLAPL/18833/2025	LOKANATH DALABEHERA VS STATE OF ODISHA	RABINDRA KUMAR PATNAIK VS	BADAGADA /22 /2024 () //	
390	D-ABLAPL/18834/2025	GOKULANANDA BISWAL VS STATE OF ODISHA	ABHILASH ROUSTRAY VS	/ /0 () //	
391	D-ABLAPL/18836/2025	NIRANJAN SWAIN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	KAKATAPUR /123 /2025 () //	
392	D-ABLAPL/18837/2025	PRAKASH RANJAN JENA VS STATE OF ODISHA	SANJEEV KUMAR MISHRA VS	BRAHMANITARANG /94 /2025 () //	
393	D-ABLAPL/18839/2025	SANIA BENDHANI @ PRADEEP BENDHANI VS STATE OF ODISHA	DALIRANI BEHURAY VS	KAPTIPADA /134 /2025 () //	
394	D-ABLAPL/18845/2025	MIR RAMJANI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KENDRAPARA SADAR /272 /2025 () //	AOR20220003722C202500103
395	D-ABLAPL/18847/2025	AMARESH MALIK VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	DHUSURI /263 /2025 () //	
396	D-ABLAPL/18848/2025	JYOSHNARANI @ JYOSHNARANI TRIPATHY @ NAYARAJKISHORE SWAIN VS STATE OF ODISHA	VS	NAYAPALLI P.S. /156 /2025 () //	
397	D-ABLAPL/18850/2025	MD. YUSUF @ MAHAMMED YUSUF	AMULYA RATNA PANDA	BARBIL /62 /2025	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/18851/2025	PANKAJ KUMAR DAS	PRASANT KUMAR BARIK	DHUSURI /262 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/18863/2025	SAPTA SAGAR DAS @ SAPTANAGAR MOHANTY	HARAPRASAD PANDA	DHARMASALA /341 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/18866/2025	UTTAM URMA	JUGALA KISHORE PANDA	BAUNISUNI /18 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/18870/2025 ABLAPL/7412/2025	ABHIJIT SAMANTARA	KAUSTUVA MOHANTY	SEA BEACH /155 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/18871/2025	BIJAYA @ BIJOY KUMAR PRADHAN	JUGALA KISHORE PANDA	PUINTALA /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/18873/2025	NILAMBAR KHILLO @ NILO	PRASANTA KUMAR NANDA	POTTANGI /52 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/18875/2025	CHINTAMANI BAIRIGANJAN	JYOTIRMAYA SAHOO	KHURDA SADAR /158 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/18876/2025	ANISH KUMAR SWAIN	BISHNU PRASAD MALLICK	CHANDRASEKHARPUR /31 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/18877/2025	SUMAN KUMAR MOHANTY	HARAPRASAD PANDA	DHARMASALA /341 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/18879/2025	PUSPANJALI PANDA @ DASH	SANJIT MISHRA	DHARMASALA /348 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/18881/2025	BIPINA BIHARI MAHAPATRA	SANTOSH KUMAR MAHANTY	PURUSHOTTAMPUR /448 /2025	AOD20240000242C202500129
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :24/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/18884/2025	STATE OF ODISHA BHIMA @ BHIMASEN MOHANTY VS	ACHYUTANANDA PATTANAIK VS	// RANPUR /191 /2025 ()	
410	D-ABLAPL/18885/2025	STATE OF ODISHA KONGRESS SWAIN @ KANGRESS SWAIN VS	JYOTIRMAYA SAHOO VS	// BUGUDA /364 /2025 ()	
411	D-ABLAPL/18887/2025	STATE OF ODISHA SANKAR NAIK VS	SIBA PRASAD SAHOO VS	// BARAMBA /115 /2025 ()	
412	D-ABLAPL/18888/2025	STATE OF ODISHA RANJIT MALIK VS	SATYA RANJAN MULIA VS	// RAJKANIKA /281 /2025 ()	
413	D-ABLAPL/18890/2025	STATE OF ODISHA DOLAGOBINDA BARAL VS	JYOTIRMAYA SAHOO VS	// KHURDA MODEL /244 /2025 ()	
414	D-ABLAPL/18894/2025	STATE OF ODISHA RAJENDRA @ RAJKISHOR DAS VS	ASHOK KUMAR SAHOO VS	// DERABIS /98 /2025 ()	
415	D-ABLAPL/18895/2025	STATE OF ODISHA KANHU CHARAN SAHOO @ SUDHANSU SAHOO VS	ASHOK KUMAR SAHOO VS	// MARSHAGHAI /416 /2023 ()	
416	D-ABLAPL/18899/2025	STATE OF ODISHA AJIT KUMAR SAMAL VS	RADHARAMAN DAS NAYAK VS	// SAMAL /117 /2025 ()	
417	D-ABLAPL/18900/2025	STATE OF ODISHA AMRIT ROUT VS	HEMANTA KUMAR RATSINGH VS	// TIRTOL /295 /2025 ()	
418	D-ABLAPL/18904/2025	STATE OF ODISHA SK. ARIF VS	BHARAT JALLI VS	// KEONJHAR SADAR /237 /2025 ()	AOD20240000581C202500088
419	D-ABLAPL/18906/2025	STATE OF ODISHA CHAITANYA PRADHAN VS	SANJIB KUMAR BHANJADEO VS	// KHURDA MODEL /98 /2025 ()	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :24/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/18907/2025	RAMESH PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /81 /2025 () //	
421	D-ABLAPL/18908/2025	KUNA MAHARANA VS STATE OF ODISHA	AGNISIKHA RAY VS	//0 () //	
422	D-ABLAPL/18910/2025	ASHOK CHANDRA SAMANTARAY @ ASHOK SAMANTARAY VS STATE OF ODISHA	NIHAR KUMAR BEHERA VS	KHURDA SADAR /109 /2025 () //	AOR20220001736C202500003
423	D-ABLAPL/18913/2025	PURNA CHANDRA MOHANTY @ PUNIA MOHANTY VS STATE OF ODISHA	BINI MISHRA VS	AIR FIELD P.S. /105 /2025 () //	
424	D-ABLAPL/18915/2025	NIHAR SETHI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	SORO /443 /2025 () //	
425	D-ABLAPL/18916/2025	SIDHANTA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	BHARATPUR PS /142 /2025 () //	
426	D-ABLAPL/18922/2025	DAKA @ DAKTAR NAIK VS STATE OF ODISHA	KHAGESWAR BEHERA VS	PARJANG /271 /2025 () //	
427	D-ABLAPL/18924/2025	BADAL DAS @ HAPPY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	INDUSTRIAL ESTATE PS /141 /2025 () //	
428	D-ABLAPL/18925/2025	BALARAM BEHERA @ BALIA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	PAHALA /80 /2025 () //	AOR20220001736C202500004
429	D-ABLAPL/18928/2025	KAMANA BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATR VS	KRUSHNA PRASAD /94 /2025 () //	
430	D-ABLAPL/18929/2025	SACHIN AGRAWAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	RAMPUR (SONEPUR) /83 /2025 () //	
431	D-ABLAPL/18937/2025	NIRANJAN SWAIN	SUBHRANSU BHUSAN MOHANTY	KAKATAPUR /124 /2025	

# ORISSA HIGH COURT

FILING REPORT AS ON :24/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
432	D-ABLAPL/18941/2025	VS STATE OF ODISHA JOGESH @ JOGESWAR BEHERA	VS JAYADEBA BEHERA	() // RANPUR /165 /2025	
433	D-ABLAPL/18942/2025	VS STATE OF ODISHA PRADEEP KUMAR PATRA	VS LALATENDU SAMANTARAY	() // TIRTOL /27 /2025	
434	D-ABLAPL/18943/2025	VS STATE OF ODISHA ANIL MAHARANA	VS RAKESH KUMAR NAYAK	() // BHARATPUR PS /251 /2025	
435	D-ABLAPL/18944/2025	VS STATE OF ODISHA K. LAKSHMI	VS KEDAR CHANDRA BEHERA	() // MANCHESWAR P.S. /205 /2024	
436	D-ABLAPL/18949/2025	VS STATE OF ODISHA ANANTA KUMAR BISWAL	VS PRATIK DASH	() // SORO /325 /2025	

# ORISSA HIGH COURT

MISC CASES FILED on :24/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-EXP/24263/2025 EXP/ /	PRAMOD KUMAR DAS MP	LAXMAN BHOI	1/2025
2	D-EXP/24263/2025 EXP/ /	PRAMOD KUMAR DAS MP	LAXMAN BHOI	2/2025
3	D-CRLMA/14873/2025 CRLMA/85/2025	SWAPNA BARAL MP	ADV.	21/2025
4	D-CRP/20252/2025 CRP/ /	JALADHARA PRADHAN MP	PRASHANTA KUMAR NAYAK	48/2025
5	D-MSA/25377/2025 MSA/ /	ARUNDHATI INFRATECH PVT.LTD., MP	BBSRSURAJIT MAHANTA	72/2025
6	D-MSA/25377/2025 MSA/ /	ARUNDHATI INFRATECH PVT.LTD., MP	BBSRSURAJIT MAHANTA	73/2025
7	D-LAA/25301/2025 LAA/ /	MADAN PANDIA MP	SURJYA NARAYAN SAHU	137/2025
8	D-JCRLA/153/2023 JCRLA/153/2023	LALINDRA ORAM MP	ADV.	138/2025
9	D-CRLMP/18778/2025 CRLMP/ /	CHANDRAKANT SABAT MP		139/2025
10	D-JCRLA/160/2023 JCRLA/160/2023	TAPAN MALLIK MP	ADV.	139/2025
11	D-CRLMP/18826/2025 CRLMP/ /	LAXMIDHAR DAS MP	RAKESH SAHU	140/2025
12	D-CRLMP/18846/2025 CRLMP/ /	SANTOSH KUMAR BEHERA MP	SANTOSH KUMAR MAHANTY	141/2025
13	D-SA/258/1993 SA/258/1993	DHRUBA MP	M/S.P.K.ROUTRAY	183/2025
14	D-SA/258/1993 SA/258/1993	DHRUBA MP	M/S.P.K.ROUTRAY	184/2025
15	D-SA/258/1993 SA/258/1993	DHRUBA MP	M/S.P.K.ROUTRAY	185/2025
16	D-SA/258/1993 SA/258/1993	DHRUBA MP	M/S.P.K.ROUTRAY	186/2025
17	D-SA/258/1993 SA/258/1993	DHRUBA MP	M/S.P.K.ROUTRAY	187/2025
18	D-SA/258/1993 SA/258/1993	DHRUBA MP	M/S.P.K.ROUTRAY	188/2025
19	D-SA/258/1993 SA/258/1993	DHRUBA MP	M/S.P.K.ROUTRAY	189/2025
20	D-SA/258/1993 SA/258/1993	DHRUBA MP	M/S.P.K.ROUTRAY	190/2025
21	D-SA/258/1993 SA/258/1993	DHRUBA MP	M/S.P.K.ROUTRAY	191/2025
22	D-SA/258/1993 SA/258/1993	DHRUBA MP	M/S.P.K.ROUTRAY	192/2025
23	D-SA/258/1993 SA/258/1993	DHRUBA MP	M/S.P.K.ROUTRAY	193/2025
24	D-SA/258/1993 SA/258/1993	DHRUBA MP	M/S.P.K.ROUTRAY	194/2025
25	D-SA/258/1993 SA/258/1993	DHRUBA MP	M/S.P.K.ROUTRAY	195/2025
26	D-SA/258/1993	DHRUBA	M/S.P.K.ROUTRAY	

	SA/258/1993	MP		196/2025
27	D-SA/258/1993	DHRUBA	M/S.P.K.ROUTRAY	
	SA/258/1993	MP		197/2025
28	D-SA/258/1993	DHRUBA	M/S.P.K.ROUTRAY	
	SA/258/1993	MP		198/2025
29	D-SA/258/1993	DHRUBA	M/S.P.K.ROUTRAY	
	SA/258/1993	MP		199/2025
30	D-SA/258/1993	DHRUBA	M/S.P.K.ROUTRAY	
	SA/258/1993	MP		200/2025
31	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		201/2025
32	D-TRP(C)/25252/2025	JYOTSHNAMAYEE SAHU	ABHILASH MISHRA	
	TRP(C)/ /	MP		201/2025
33	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		202/2025
34	D-TRP(C)/25229/2025	SUMATI SING	ASIT KUMAR OTTA	
	TRP(C)/ /	MP		202/2025
35	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		203/2025
36	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		204/2025
37	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		205/2025
38	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		206/2025
39	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		207/2025
40	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		208/2025
41	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		209/2025
42	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		210/2025
43	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		211/2025
44	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		212/2025
45	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		213/2025
46	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		214/2025
47	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		215/2025
48	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		216/2025
49	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		217/2025
50	D-SA/278/1993	BHRAMARBAR	M/S.P.K.ROUTRAY	
	SA/278/1993	MP		218/2025
51	D-CONTC/8638/2024	ABHIMANYU BEHERA	SANDHYARANI PANI	
	CONTC/1893/2024	MP		226/2025
52	D-RVWPET/23041/2025	SK. ANWAR ALI	PRAJNA SARITA MOHANTY	
	RVWPET/161/2025	MP		249/2025
53	D-CMAPL/25219/2025	RAGHUNATH BISWAL	ADV.	
	CMAPL/ /	MP		321/2025
54	D-CMAPL/423/2009	NIRANJAN SWAIN	PRABIN DAS	
	CMAPL/423/2009	MP		322/2025
55	D-CMAPL/291/2017	HADU SAHU	PRABIN DAS	
	CMAPL/291/2017	MP		323/2025
56	D-CMAPL/291/2017	HADU SAHU	PRABIN DAS	
	CMAPL/291/2017	MP		324/2025
57	D-CMAPL/291/2017	HADU SAHU		
	CMAPL/291/2017	MP		325/2025

58	D-CMAPL/291/2017 CMAPL/291/2017	HADU SAHU MP		326/2025
59	D-MATA/22643/2025 MATA/ /	PRAVAS RANJAN SAHU MP	DEEPALI MAHAPATRA	339/2025
60	D-MATA/25326/2025 MATA/ /	CHANDAN KUMAR MOHANTY @ CHANDAN KUMAR MOHANTY MP	ANURUPA ANANDHOO	340/2025
61	D-CRLREV/18939/2025 CRLREV/ /	SANTOSHINI SAHANI @ MOHANTY MP	BIBHU PRASAD MOHANTY	473/2025
62	D-FAO/20024/2025 FAO/237/2025	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION MP	PRASANTA KUMAR MAJUMDAR	556/2025
63	D-FAO/25281/2025 FAO/ /	MANAGER, TP HUB ORIENTAL INSURANCE CORPORATION MP	CHITRABEN ABHIRATI	557/2025
64	D-FAO/174/2019 FAO/174/2019	SUDHANSHU SEKHAR PUROHIT MP	M/S.K.MOHANTY	558/2025
65	D-FAO/22650/2025 FAO/ /	THE DIVISIONAL MANAGER, M/S. NEW INSURANCE COMPANY LTD., CUTTACK MP	SUBRASHANTACHY.	559/2025
66	D-FAO/21067/2025 FAO/271/2025	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE CO. LTD., GANJAM MP	MAHESWARI SINGHA	560/2025
67	D-FAO/25365/2025 FAO/ /	UNION OF INDIA MP	BHABANI SHANKAR RAYAGURU, (SR.P.C.)	561/2025
68	D-FAO/25365/2025 FAO/ /	UNION OF INDIA MP	BHABANI SHANKAR RAYAGURU, (SR.P.C.)	562/2025
69	D-FAO/25365/2025 FAO/ /	UNION OF INDIA MP	BHABANI SHANKAR RAYAGURU, (SR.P.C.)	563/2025
70	D-BLAPL/18268/2025 BLAPL/6391/2025	SAURI MOHANTY MP	AMITAV TRIPATHY	720/2025
71	D-BLAPL/14983/2025 BLAPL/5352/2025	A.S.SINDHU @ SINDHU A.S. MP	RAMESH SAHOO	721/2025
72	D-BLAPL/18802/2025 BLAPL/ /	CHANDAN KUMAR JENA MP	ALOK KUMAR DAS	722/2025
73	D-BLAPL/15271/2025 BLAPL/5410/2025	RIKAB SEKH MP		723/2025
74	D-BLAPL/12438/2025 BLAPL/4820/2025	BHARAT KUMAR DUBEY @ BHARAT DUBEY MP		724/2025
75	D-BLAPL/3422/2025 BLAPL/1296/2025	RAMESH MP		725/2025
76	D-RSA/12317/2025 RSA/202/2025	ANANGA MANJARI BIDHAR MP	RABI NARAYAN BEHERA	857/2025
77	D-RSA/24576/2025 RSA/ /	BARENDRA KUMAR DAS MP	SAIBRATA RATH	858/2025
78	D-RSA/31688/2024 RSA/337/2024	RAMESH CHANDRA BALIARSINGH MP	AMIT PRASAD BOSE	860/2025
79	D-CMP/17480/2025 CMP/686/2025	SUKANTA KUMAR SAHOO @ BEHERA MP	ARUN KUMAR MISHRA 2	933/2025
80	D-CMP/25235/2025 CMP/ /	MAKESWAR JHA MP	JAGABANDHU SAHU	934/2025
81	D-CMP/12559/2025 CMP/548/2025	NAZIYA PARWEEN MP	MANOJ KUMAR NAYAK	935/2025
82	D-CMP/25359/2025 CMP/ /	BASANTA KUMAR DASH MP	DWARIKA PRASAD MOHANTY	936/2025
83	D-ABLAPL/31245/2024 ABLAPL/11636/2024	DEEPAK KUMAR JENA @ HAGA MP		1190/2025
84	D-ABLAPL/31216/2024 ABLAPL/11597/2024	DEEPAK KUMAR JENA @ HAGA MP		1191/2025
85	D-ABLAPL/12980/2025 ABLAPL/5089/2025	JYOTI RANJAN PANI MP		1192/2025
86	D-ABLAPL/13666/2025 ABLAPL/5361/2025	UDDHABA @ UDHAB KARNA @ UDU MP		1193/2025
87	D-ABLAPL/13669/2025 ABLAPL/5363/2025	ARJUNA KALTA MP		1194/2025
88	D-ABLAPL/17505/2025 ABLAPL/6856/2025	BIPIN PRADHAN MP		1195/2025
89	D-ABLAPL/17503/2025	BANTI PALEI @ PRAVASH KUMAR PALAI @ BUNTY		

	ABLAPL/6858/2025	MP		1196/2025
90	D-ABLAPL/14906/2025	SK. LUKMAN		
	ABLAPL/6187/2025	MP		1197/2025
91	D-ABLAPL/17496/2025	SUSANTA KUMAR JENA	PRASANTA KUMAR NANDA	
	ABLAPL/6916/2025	MP		1198/2025
92	D-ABLAPL/14649/2025	BISWAJIT DASH		
	ABLAPL/6109/2025	MP		1199/2025
93	D-ABLAPL/12310/2025	SUBHAS BHOL		
	ABLAPL/5678/2025	MP		1200/2025
94	D-ABLAPL/13260/2025	ANANTA KUMAR BISWAL		
	ABLAPL/5099/2025	MP		1201/2025
95	D-CRLMC/11206/2025	BABUL SETHY	BIDYADHAR MANSING	
	CRLMC/1958/2025	MP		1598/2025
96	D-CRLMC/18816/2025	TAPAN KUMAR ACHARYA	SIBARANJAN POLAI	
	CRLMC/ /	MP		1599/2025
97	D-CRLMC/18830/2025	RAGHUNATH SAHOO	DIGAMBARA MISHRA	
	CRLMC/ /	MP		1600/2025
98	D-CRLMC/15670/2025	KUMUDINI SWAIN	MANOJ KUMAR PANIGRAHI	
	CRLMC/2267/2025	MP		1601/2025
99	D-CRLMC/28514/2024	LOKANATH SAMAL		
	CRLMC/3732/2024	MP		1602/2025
100	D-CRLMC/18938/2025	ENAYET ALI MONDAL	BIBHU PRASAD MOHANTY	
	CRLMC/ /	MP		1603/2025
101	D-CRLMC/18950/2025	ANUP KUMAR BHOI @ ANUPA BHOI	PRAHALLAD SAHU	
	CRLMC/ /	MP		1604/2025
102	D-CRLMC/18748/2025	FALCON CONSULTANCY PVT LTD	RAJJEET ROY	
	CRLMC/ /	MP		1605/2025
103	D-MACA/25166/2025	AMIT KUMAR JAIN	JAGABANDHU SAHU	
	MACA/ /	MP		1643/2025
104	D-MACA/25166/2025	AMIT KUMAR JAIN	JAGABANDHU SAHU	
	MACA/ /	MP		1644/2025
105	D-MACA/25197/2025	MANJU SINGH	PABITRA KUMAR NAYAK	
	MACA/ /	MP		1645/2025
106	D-MACA/25197/2025	MANJU SINGH	PABITRA KUMAR NAYAK	
	MACA/ /	MP		1646/2025
107	D-MACA/25167/2025	DEBARAJ BARIK	AKSHAYA KUMAR SAHOO	
	MACA/ /	MP		1647/2025
108	D-MACA/25167/2025	DEBARAJ BARIK	AKSHAYA KUMAR SAHOO	
	MACA/ /	MP		1648/2025
109	D-MACA/543/2023	R.M., M/S.ORIENTAL INSURANCE COMPANY LTD	ADAL KHAN	
	MACA/543/2023	MP		1649/2025
110	D-MACA/21823/2025	MANAGER( LEGAL), M/S. ORIENTAL GENERAL INSURANCE CO. LTD.,KHURDA		
	MACA/ /	MP		1650/2025
111	D-MACA/25260/2025	D.M., M/S. MAGMA HDI GENERAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		1651/2025
112	D-MACA/25269/2025	M/S CHOLAMANDALAM GENERAL INSURANCE CO. LTD., BBSR		
	MACA/ /	MP		1652/2025
113	D-MACA/25314/2025	D.M.,NATIONAL INSURANCE CO. LTD., CUTACK	SUBRAT SATPATHY	
	MACA/ /	MP		1653/2025
114	D-CRLA/14940/2025	DIPTI RANJAN JENA	BHABANI SHANKAR DASPARIDA	
	CRLA/602/2025	MP		1683/2025
115	D-CRLA/3702/2024	A. PANCHANAN PATRA	SUSHANT KUMAR PRADHAN	
	CRLA/137/2024	MP		1684/2025
116	D-CRLA/3697/2024	A. MANOJ KUMAR PATRA	SUSHANT KUMAR PRADHAN	
	CRLA/138/2024	MP		1685/2025
117	D-CRLA/18810/2025	MUKESH KUMAR	SOUMYA RANJAN DAS	
	CRLA/ /	MP		1686/2025
118	D-CRLA/18810/2025	MUKESH KUMAR	SOUMYA RANJAN DAS	
	CRLA/ /	MP		1687/2025
119	D-CRLA/21437/2024	DEEPAK BANCHOR	LAXMINARAYAN PATEL	
	CRLA/710/2024	MP		1688/2025
120	D-CRLA/14296/2025	ENFORCEMENT DIRECTORATE, BBSR	SURYANSHI SRIVASTAVA	
	CRLA/ /	MP		1689/2025

121	D-CRLA/14296/2025 CRLA/ /	ENFORCEMENT DIRECTORATE, BBSR MP	SURYANSHI SRIVASTAVA	1690/2025
122	D-CRLA/18903/2025 CRLA/ /	UTTAM SAHANI MP	JUGALA KISHORE PANDA	1691/2025
123	D-CRLA/18481/2025 CRLA/ /	CHANDRA ROUT MP	SARBESWAR SAHOO	1692/2025
124	D-CRLA/18903/2025 CRLA/ /	UTTAM SAHANI MP	JUGALA KISHORE PANDA	1693/2025
125	D-CRLA/18903/2025 CRLA/ /	UTTAM SAHANI MP	JUGALA KISHORE PANDA	1694/2025
126	D-CRLA/12418/2025 CRLA/519/2025	TAPAN DAS MP	SARBESWAR SAHOO	1695/2025
127	D-CRLA/12418/2025 CRLA/519/2025	TAPAN DAS MP	SARBESWAR SAHOO	1696/2025
128	D-CRLA/18917/2025 CRLA/ /	MANOJ BARIK MP	KASHINATH PATTANAIK	1697/2025
129	D-CRLA/18917/2025 CRLA/ /	MANOJ BARIK MP	KASHINATH PATTANAIK	1698/2025
130	D-CRLA/18923/2025 CRLA/ /	CHITANYA BHATRA MP	MANORANJAN PADHY	1699/2025
131	D-CRLA/18923/2025 CRLA/ /	CHITANYA BHATRA MP	MANORANJAN PADHY	1700/2025
132	D-WA/25163/2025 WA/ /	PARESH KANTA BISWAL MP	ATUL TRIPATHY	2960/2025
133	D-WA/25164/2025 WA/ /	TAPAS JENA MP	ATUL TRIPATHY	2961/2025
134	D-WA/25164/2025 WA/ /	TAPAS JENA MP	ATUL TRIPATHY	2962/2025
135	D-WA/25165/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	2963/2025
136	D-WA/25165/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	2964/2025
137	D-WA/25165/2025 WA/ /	STATE OF ODISHA MP	JATESWAR NAYAK,A.G.A	2965/2025
138	D-WA/15006/2025 WA/ /	AMRUTANKA DAS MP	MAMATA MISHRA	2966/2025
139	D-WA/24959/2025 WA/ /	BIDYADHAR PADHI MP	BINAYA KUMAR MOHANTY	2967/2025
140	D-WA/18302/2025 WA/809/2025	ARPAN KUMAR PUJHARI MP	MANOJ KUMAR MOHANTY	2968/2025
141	D-WA/17427/2025 WA/ /	STATE OF ODISHA MP	SANJIB SWAIN,A.G.A	2969/2025
142	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	2970/2025
143	D-WA/1780/2022 WA/1780/2022	STATE OF ODISHA MP	SANDEEP PARIDA, SR.S.C.(S AND ME)	2971/2025
144	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	2972/2025
145	D-WP(C)/18783/2025 WP(C)/12944/2025	SANDHYARANI PALLAURI MP	SUBHASREE MOHANTY	10441/2025
146	D-WP(C)/16059/2025 WP(C)/10939/2025	SUJATA NATH MP		10442/2025
147	D-WP(C)/18153/2025 WP(C)/14194/2025	BRIDGE AND ROOF CO (INDIA) LTD.,BBSR MP	KAMAL BEHARI PANDA(SR.ADV)	10443/2025
148	D-WP(C)/25168/2025 WP(C)/17342/2025	REETANJALI MISHRA MP	KARUNAKAR RATH	10444/2025
149	D-WP(C)/25171/2025 WP(C)/ /	JHUNESH PRADHAN @ DIGAL MP	SUSANTA KUMAR MISHRA	10445/2025
150	D-WP(C)/14776/2025 WP(C)/10266/2025	PUSPANJALI SUNDHI MP		10446/2025
151	D-WP(C)/38651/2024 WP(C)/22673/2024	SUBASINI SAHOO MP		10447/2025
152	D-WP(C)/25156/2025	SANJAYA ROUT	GAJENDRANATH ROUT	

	WP(C)/17366/2025	MP		10448/2025
153	D-WP(C)/25157/2025 WP(C)/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C	10449/2025
154	D-WP(C)/25175/2025 WP(C)/ /	BHARAT NATH MP	KISHORE KUMAR JENA	10450/2025
155	D-WP(C)/25158/2025 WP(C)/ /	BATAKRUSHNA SAHOO MP	MANOJ PANIGRAHI	10451/2025
156	D-WP(C)/25176/2025 WP(C)/ /	DR. NIROS NALINI PRADHAN MP	BISWABIHARI MOHANTY	10452/2025
157	D-WP(C)/25159/2025 WP(C)/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C	10453/2025
158	D-WP(C)/22613/2025 WP(C)/16307/2025	AMULYA MAHARANA MP	PRAMOD KUMAR ROUT	10454/2025
159	D-WP(C)/25177/2025 WP(C)/ /	ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD. (MARKFED), BBSR MP		10455/2025
160	D-WP(C)/22543/2025 WP(C)/15807/2025	SWARNALATA PADHY MP	SATYAJIT MOHAPATRA (2)	10456/2025
161	D-WP(C)/25160/2025 WP(C)/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C	10457/2025
162	D-WP(C)/25178/2025 WP(C)/ /	ODISHA STATE CO-OPERATIVE MARKETING FEDERATION LTD, BBSR MP		10458/2025
163	D-WP(C)/25180/2025 WP(C)/ /	ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD. (MARKFED), BBSR MP		10459/2025
164	D-WP(C)/25182/2025 WP(C)/ /	ODISHA STATE CO-OPEARTIVE MARKETING FEDERATION LTD, BBSR MP		10460/2025
165	D-WP(C)/25184/2025 WP(C)/ /	DR.ATAL BIHARI DAS MP	SOUMYA RANJAN MOHANTY	10461/2025
166	D-WP(C)/25185/2025 WP(C)/ /	ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD. (MARKFED), BBSR MP		10462/2025
167	D-WP(C)/25189/2025 WP(C)/ /	ODISHA STATE CO-OPEARTIVE MARKETING FEDERATION LTD, MP		10463/2025
168	D-WP(C)/25191/2025 WP(C)/ /	ODISHA STATE COOPERATIVE MARKETING FEDERATION LTD. (MARKFED), KHURDA MP		10464/2025
169	D-WP(C)/17884/2025 WP(C)/12332/2025	PRANATI BAG MP	RAMDAS ACHARY	10465/2025
170	D-WP(C)/18373/2025 WP(C)/13672/2025	DHIRENDRA BISWAL MP	ADITYA MISHRA	10466/2025
171	D-WP(C)/25196/2025 WP(C)/ /	ODISHA STATE CO-OPERATIVE MARKETING FEDERATION LTD. BBSR MP		10467/2025
172	D-WP(C)/23764/2014 WP(C)/23764/2014	UMA MAHESWAR SELF HE MP	M/S.SATYA SINDHU KASHYAP	10468/2025
173	D-WP(C)/25201/2025 WP(C)/ /	BHABATRANA BEHERA MP	KULDEEP MOHANTY	10469/2025
174	D-WP(C)/25206/2025 WP(C)/ /	RAJ KISHORE BARIK MP	ARIJEET MISHRA	10470/2025
175	D-WP(C)/21394/2025 WP(C)/16597/2025	DULANA MALLIK MP	BIJAYA KUMAR NAYAK (3)	10471/2025
176	D-WP(C)/25207/2025 WP(C)/ /	SARALAMANI NANDA MP	NIRANJAN LENKA	10472/2025
177	D-WP(C)/25208/2025 WP(C)/ /	PRASANTA KUMAR PARIDA MP	SHAKTI DATTA TRIPATHY	10473/2025
178	D-WP(C)/25209/2025 WP(C)/ /	RAJAKISHORE BARIK MP	ARIJEET MISHRA	10474/2025
179	D-WP(C)/54867/2024 WP(C)/4326/2025	JOY GOPAL KHANDELWAL MP	DEEPAK KUMAR PANI	10475/2025
180	D-WP(C)/25210/2025 WP(C)/ /	BAMAN KUMAR MUDULI MP	ANIRUDHA DAS	10476/2025
181	D-WP(C)/25211/2025 WP(C)/ /	RAJAKISHORE BARIK MP	ARIJEET MISHRA	10477/2025
182	D-WP(C)/10422/2025 WP(C)/7747/2025	ODISHA GRAMYA BANK, DALIMA BRANCH, MAYURBHANJ MP		10478/2025
183	D-WP(C)/25213/2025 WP(C)/17362/2025	MOHESWAR MOHAPATRO MP	DHANANJAYA MUND	10479/2025

184	D-WP(C)/40939/2024 WP(C)/24245/2024	SURATI GHANA MP		10480/2025
185	D-WP(C)/25215/2025 WP(C)/17378/2025	SIBARAM SWAIN MP	MANOJA KUMAR KHUNTIA	10481/2025
186	D-WP(C)/38375/2024 WP(C)/23117/2024	KRUSHNA CHANDRA ROUT MP	SUMITRA MOHANTY	10482/2025
187	D-WP(C)/42069/2023 WP(C)/42069/2023	PABITRA KUMAR SAHOO MP	PANCHANAN SAHOO	10483/2025
188	D-WP(C)/40308/2023 WP(C)/40308/2023	M/S KASHVI INTERNATIONAL PVT. LTD., MP	BISMAY MISHRA	10484/2025
189	D-WP(C)/25220/2025 WP(C)/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C	10485/2025
190	D-WP(C)/5856/2025 WP(C)/4552/2025	SUDHIR KUMAR BEHERA MP		10486/2025
191	D-WP(C)/5854/2025 WP(C)/4550/2025	SUMANTA KUMAR PRADHAN MP		10487/2025
192	D-WP(C)/25221/2025 WP(C)/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C	10488/2025
193	D-WP(C)/25234/2025 WP(C)/ /	SUJIT KUMAR PRADHAN MP	SANTOSH KUMAR SAMANTARAY	10489/2025
194	D-WP(C)/25237/2025 WP(C)/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C	10490/2025
195	D-WP(C)/45280/2024 WP(C)/26622/2024	SUMITA NAIK MP	AVIJIT PATNAIK	10491/2025
196	D-WP(C)/45280/2024 WP(C)/26622/2024	SUMITA NAIK MP	AVIJIT PATNAIK	10492/2025
197	D-WP(C)/25245/2025 WP(C)/ /	RAGHUNATH GOCHHIKAR MP	SAIBRATA RATH	10493/2025
198	D-WP(C)/25239/2025 WP(C)/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C	10494/2025
199	D-WP(C)/25246/2025 WP(C)/ /	NARAYAN PRUSTY MP	SAMEER KUMAR DAS	10495/2025
200	D-WP(C)/25247/2025 WP(C)/17375/2025	JITENDRA PRUSTY MP	BISHNU CHARAN SAHU	10496/2025
201	D-WP(C)/25241/2025 WP(C)/ /	STATE OF ODISHA MP	SONAK MISHRA, A.S.C	10497/2025
202	D-WP(C)/25249/2025 WP(C)/ /	ASHOK KUMAR MAJHI MP	SAMEER KUMAR DAS	10498/2025
203	D-WP(C)/25250/2025 WP(C)/ /	GHANA TUDU MP	BASUDEV PUJARI	10499/2025
204	D-WP(C)/25253/2025 WP(C)/ /	SANTOSINI BARIK MP	ARJUNA CHARANA BEHERA	10500/2025
205	D-WP(C)/25255/2025 WP(C)/ /	M/S MARUTI ESTATE (INDIA) PRIVATE LIMITED, MP	KOMALABIRJAN MAHAPATRA	10501/2025
206	D-WP(C)/25257/2025 WP(C)/ /	ASHWINI KUMAR SAHU MP	PRADEEP KUMAR MOHAPATRA	10502/2025
207	D-WP(C)/24570/2025 WP(C)/17060/2025	KIRAN PRAVA PANIGRAHI MP	ATUL TRIPATHY	10503/2025
208	D-WP(C)/25258/2025 WP(C)/ /	BISHNU PRASAD SAHU MP	TRILOCHAN BARIK	10504/2025
209	D-WP(C)/18913/2025 WP(C)/13385/2025	M/S. GAYATRI CENTRAL ACADEMY, KEONJHAR MP		10505/2025
210	D-WP(C)/25263/2025 WP(C)/ /	KANAKALATA SWAIN MP	HARISH CHANDRA SAHOO	10506/2025
211	D-WP(C)/25266/2025 WP(C)/ /	HEMANGINI JAGAT MP	DEBABRATA DASH	10507/2025
212	D-WP(C)/2065/2025 WP(C)/1938/2025	PABITRAMOHAN MAHANTA MP	BANSHIDHAR SATAPATHY	10508/2025
213	D-WP(C)/25262/2025 WP(C)/ /	M/S DAS AND SONS INFRACON PVT MP	KANANBALA ROY CHOUDHURY	10509/2025
214	D-WP(C)/15741/2025 WP(C)/12302/2025	UNION OF INDIA MP	SATYA SINDHU KASHYAP	10510/2025
215	D-WP(C)/22951/2025	KOUSALYA JENA	SAROJA KANTA SAMAL	

	WP(C)/17106/2025	MP		10511/2025
216	D-WP(C)/23431/2025	KASHINATH HIGHER SECONDARY SCHOOL, KATAPURAJ, KUMMAR LENKA		
	WP(C)/16156/2025	MP		10512/2025
217	D-WP(C)/13938/2025	KAMAL LOCHAN DHAKAD		
	WP(C)/10013/2025	MP		10513/2025
218	D-WP(C)/25271/2025	LOTUS KUMAR PANDA	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		10514/2025
219	D-WP(C)/23080/2025	DR. TANKADHAR MISHRA	DURGESH NARAYAN RATH	
	WP(C)/15939/2025	MP		10515/2025
220	D-WP(C)/25273/2025	SUBASH CHANDRA SAHOO	JAMINIKANTA DAS	
	WP(C)/ /	MP		10516/2025
221	D-WP(C)/14820/2025	DEVENDAR SINGH SACHAR	PRADIPTA KUMAR MOHANTY(SR ADV)	
	WP(C)/10570/2025	MP		10517/2025
222	D-WP(C)/25264/2025	SUBASH SUTAR	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		10518/2025
223	D-WP(C)/25288/2025	SK. RAHEMAT	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		10519/2025
224	D-WP(C)/186/2023	P.GOVINDA RAO	SWAPNA KUMAR OJHA	
	WP(C)/186/2023	MP		10520/2025
225	D-WP(C)/25291/2025	CHIRA KUMAR PATI	SUVASHISH PATTANAIAK	
	WP(C)/ /	MP		10521/2025
226	D-WP(C)/50823/2024	SANTOSH KUMAR SAHOO		
	WP(C)/30864/2024	MP		10522/2025
227	D-WP(C)/25298/2025	JITENDRA SAMAL	SUBHASREE MOHANTY	
	WP(C)/ /	MP		10523/2025
228	D-WP(C)/15754/2015	SUBAS CHANDRA MOHAPATRA	M/S.GURUDUTTA KAR	
	WP(C)/15754/2015	MP		10524/2025
229	D-WP(C)/25303/2025	VARSHA BHUYAN	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		10525/2025
230	D-WP(C)/25310/2025	PRATAP PARIDA	PRONAY MOHANTY	
	WP(C)/ /	MP		10526/2025
231	D-WP(C)/25311/2025	SUJATA SAHOO	SITAKANTA HOTA	
	WP(C)/ /	MP		10527/2025
232	D-WP(C)/53506/2024	PRADEEP KUMAR RATH	JAGAMOHAN PATTANAIAK	
	WP(C)/32640/2024	MP		10528/2025
233	D-WP(C)/25320/2025	UMAKANTA BEHERA	CHITTA RANJAN PATTNAIK	
	WP(C)/ /	MP		10529/2025
234	D-WP(C)/25318/2025	HIMASHU SEKHAR SRICHANDAN	BISHNU PRASAD SARANGI	
	WP(C)/ /	MP		10530/2025
235	D-WP(C)/1160/2024	CHARU PRASAD SINGHA	DILLIP KUMAR MOHAPATRA	
	WP(C)/550/2024	MP		10531/2025
236	D-WP(C)/36261/2024	AJIT KUMAR TULA @ TULO	BASUDEV PUJARI	
	WP(C)/22045/2024	MP		10532/2025
237	D-WP(C)/37062/2024	RABI NARAYAN SAHOO	BISWAJIT NAYAK	
	WP(C)/22316/2024	MP		10533/2025
238	D-WP(C)/16004/2025	RAKESH PANDA	DEBASHISH KUMAR PANDA	
	WP(C)/10954/2025	MP		10534/2025
239	D-WP(C)/24811/2025	BABITA SAHOO	SOUBHAGYA SWAIN	
	WP(C)/17143/2025	MP		10535/2025
240	D-WP(C)/16004/2025	RAKESH PANDA	DEBASHISH KUMAR PANDA	
	WP(C)/10954/2025	MP		10536/2025
241	D-WP(C)/25324/2025	NABA KUMAR RAY	SATYAJIT MOHAPATRA (2)	
	WP(C)/17385/2025	MP		10537/2025
242	D-WP(C)/25329/2025	PASHUPATI DEY	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		10538/2025
243	D-WP(C)/25335/2025	T.BRAJENDRA PRADHAN	PRAVASH CHANDRA JENA	
	WP(C)/ /	MP		10539/2025
244	D-WP(C)/25191/2014	PIDAPARTY VENKATA	M/S.PRAFULLA KU.MOHAPATRA	
	WP(C)/25191/2014	MP		10540/2025
245	D-WP(C)/25341/2025	CHAMPALAL JAIN	ANIRUDHA DAS	
	WP(C)/ /	MP		10541/2025
246	D-WP(C)/12005/2025	DR. LAXMIDHAR BISWAL	RITURANJAN CHHOTARAY	
	WP(C)/9217/2025	MP		10542/2025

247	D-WP(C)/26789/2022 WP(C)/26789/2022	THRIVENI EARTHMOVERS PVT. LTD., TANJAVUR MP	SUNIL RANJAN MOHANTY	10543/2025
248	D-WP(C)/22221/2025 WP(C)/15359/2025	DR. KISHORE KUMAR MEHER MP	NIROD KUMAR SAHU	10544/2025
249	D-WP(C)/25342/2025 WP(C)/ /	SUBUDHESWAR GRAMYA COMMITTEE, CABHACK MP	KUMAR SHARMA	10545/2025
250	D-WP(C)/25328/2025 WP(C)/ /	ARAVINDA BEHERA MP	PRABODHA CHANDRA NAYAK	10546/2025
251	D-WP(C)/18478/2025 WP(C)/15790/2025	DILLIP KUMAR SAHOO MP	HARA PRASAD RATH	10547/2025
252	D-WP(C)/40933/2024 WP(C)/24251/2024	SIDHARTH NANDA MP	JAJATI KESHARI KHUNTIA	10548/2025
253	D-WP(C)/22221/2025 WP(C)/15359/2025	DR. KISHORE KUMAR MEHER MP	AMITABH MISHRA	10549/2025
254	D-WP(C)/25334/2025 WP(C)/ /	EXECUTIVE ENGINEER ELECTRICAL, TPS MP	SURESH CHANDRA DASH	10550/2025
255	D-WP(C)/25338/2025 WP(C)/ /	KALINGA WARRIORS MP	PRABODHA CHANDRA NAYAK	10551/2025
256	D-WP(C)/25354/2025 WP(C)/ /	GRAND BAZAR DEVELOPERS L.L.P. CUTTACK MP	AKT PRASAD BOSE	10552/2025
257	D-WP(C)/25361/2025 WP(C)/ /	MALLIKA DANDASENA @ MALLIKA DANDEBAK MP	RANJAN SUNDARAY	10553/2025
258	D-WP(C)/15603/2025 WP(C)/10791/2025	SUSANTA KUMAR ROUT MP	BASUDEV BARIK	10554/2025
259	D-WP(C)/25336/2025 WP(C)/ /	EXECUTIVE ENGINEER ELECTRICAL, TPS MP	SURESH CHANDRA DASH	10555/2025
260	D-WP(C)/19533/2025 WP(C)/13698/2025	SATYANANDA NAIK MP	BASUDEV BARIK	10556/2025
261	D-WP(C)/25368/2025 WP(C)/ /	MURALIDHAAR NAYAK MP	UMA CHARAN MISHRA	10557/2025
262	D-WP(C)/25370/2025 WP(C)/ /	RAKESH KUMAR PATRA MP	KOUSIK ANANDA GURU	10558/2025
263	D-WP(C)/25340/2025 WP(C)/ /	THE EXECUTIVE ENGINEER (ELECTRICALS) MP	SURESH CHANDRA DASH	10559/2025
264	D-WP(C)/25369/2025 WP(C)/ /	EXECUTIVE ENGINEER ELECTRICAL, TPS MP	SURESH CHANDRA DASH	10560/2025
265	D-WP(C)/25362/2025 WP(C)/ /	THE EXECUTIVE ENGINEER (ELECTRICALS) MP	SURESH CHANDRA DASH	10561/2025
266	D-WP(C)/25371/2025 WP(C)/ /	EXECUTIVE ENGINEER ELECTRICAL, TPS MP	SURESH CHANDRA DASH	10562/2025
267	D-WP(C)/25373/2025 WP(C)/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	10563/2025
268	D-WP(C)/25373/2025 WP(C)/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	10564/2025